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साथ थोड़ी रियायत होनी चाहिए, अगर इंटेंसनलो उसका काम चेक काटने का नहीं है तो उसको रियायत दी जानी चाहिए, लेकिन अगर वह इंटेंसनली है तो चाहे कितनो कड़ी सजा आप दें, उसका स्वागत है।

इन्हीं शब्दों के साथ माननीय उपा-घ्यक्ष जो, मैं आपका बहुत आभार प्रकट करता हूं।

THE VICE-CHAIRMAN. (SHRI J A. GESH DESAI); The discussion on his concludes. We shall resume this Bill after the discussion on the functioning of the Air India and the Indian 'Airlines.

SHORT DURATION DISCUSSION

. . .

Functioning; of Air India and Indian Airlines

श्री शंकर सिंह व घेल। (गुजर त) : मिस्टर बाइस चेयरमेन सर, मैं बड़े भारो हदय से एसर-इंडिया ग्रीर इंडियन एसर-लाइन्स के बाय गरण के संबंध में अल्प गलीन चर्चा को प्रारम्भ करता हु। मान्यवर, यह दोनों हमारी पब्लिक ग्रंडरटेकिंग्स जो हैं, अभी - बभी दुर्घटनाम्रों से इन्होंने अपनी फोडिबिल्टी लौस की है । सबसे पहले आज हमारे देश में चाहे एझरटेवलर हो या नामन मेन हो, वह सोचता है इंडियन एग्ररल इन्स की उडान उसको सही जगह पर ले जाएगी या नहीं? इस प्रहार एखर इंडिया और इंडियन एग्ररलाइन्स ने गामन मेन ला विग्र-वास खो दिया है। मैं चाहंगा, माननीय मंत्री जी इसकी भी बात हुहेंगे कि यह विज्वास कैसे पुनःस्थीपन करेंगे, तोमुझे ग्रानन्द होगा।

सर, ग्राज जो इंडियन एझरलाइन्स की अपनी हालत है, उसका जो ब्यवहार है, वह विदित है। कल ही अभी हमारे कैलाशपति मिश्र जी ने यहां ग्राना था, 488 का रात को सवा ग्राठ बजे एराइवल था, साढ़े सात बजे फोन किया गया और तब कहा गया कि फ्लाइट केंसिल है। इसी तरह महमदाबाद का टाइम चेंज हो

गयाथा, सुबह सात बजे फ्लाइट हो गई थी. उडने का दस बजेका प्राना टाइम था. टिविट में 10 बजे का लिखा भी गया था, पैसेंजर 10वजे गया तोवहा गया कि फलाइट बांबे चली गई है। हमारा भी पही हालत है । यानी लि इतने सालों सेमेरे द्वारा ट्रेवल करनेके वावजूद, जबकि मेरा टेलीफोन नंबर दर्ज करते हैं कंपलसरो, एक भी टेलीफोन इंडियन एअरलाइन्स का नहीं सिला कि फ्लाइट लेट है या डिले है या कॅन्सिल है। तो विश्वसनीयता बांटने में कम् निकेशन फोस एकरलाइन्स अयोरिटी ट पैसेंजर, यह सबसे बड़ी बात है, आपना वस्य निकेशन सबसे पहला होना चाहिए। कोई पैसें जर की कुम्पलेंट परमानेंट सोल्व नहीं हई है। यह हमारा इनके साथ कोसाहि-नेशन है द्र्यटनाओं में, पहले वायद्त का एक दरवाजा खुल गया, तभी इंडियन एग्ररलाइन्स के आफीससँ के दिमाग वा दरवाजा खलना च हिए था, जबनिः वाय-दत को तब इम सबने यमद्त वहा.... (व्यवधान)...

Discussion

SHRI VISHVJIT P. SINGH (Maharashtra): The discussion is on the functioning of Air India and Indian Air. lines.

श्री शंकर सिंह व घेलाः इंडियन एश्रर-लाइन्स श्रीर एग्रर-इंडिया दोनों का इसमें है, तो वायूदूत ...

श्वी विश्वजीत पृथ्वीजित सिंह : वायुदूत का नहीं

SHRI SHANKER SINH VAGHELA: It does not make any difference for a passenger. Especially in your case, whether it is a helicopter or Vayudoot or aeroplane, it will come down, with your heavy weight.

तवसे इनके दिमाग के दरवाजे खुलने चाहिए थे । उसके बाद पवन हंस का वैथ्णो देवी वाला एक्सीडेंट हुग्रा । उसके बाद अक्टूबर की 19 तारोख को अहमदा-बाद वाली दुईटना हुई और ग्रसम में मौहाटी वाली वायुद्त की ग्रकस्मात दुईटना हुई जिसने दुनिया का घ्यान श्रार्कीषत किया । ग्राप सन् 70 से ग्रगर

हवाई जोहाजों से काम चला रहे हैं और वे भी सन् 70 के बाद पर्चेज किए हुए हैं। यह बदनाम बोईंग 737 जो कि 15 साल से ऊपर के इंडियन एझरलाइंस के एग्रारकाफ्ट्स हैं, इन्हें भ्राप स्त्रेप कर डालिए। एक इंसान को जान सेइनकी कीमत ज्यादा नहीं होनी चाहिए । भाष 2700 फ्लाइट ग्रःवर्स का जो हिसाब है धने मंटेन कोजिए । यह हमारी संसदीय कमेटो रिकमंड करतो है यह 113 वाला हवाई जहाज जोकि ब्रहमदाबाद में गिर गया; 18 साल प्रानावा। यह 42 हजार घंटे को क्लाइट किये हुये था और एक साल में 3 हजार का रिकार्ड था।ऐसापघर मेंटेनेस है, इसे ग्राप ठीक कर सकते हें । ग्राप दुर्घटनाओं को रोक सकते हैं । इसके लिये ग्राप तीन एम को कंदोल में करें - एक मशोन को भूल, मादमी को भल और पुग्रर मेंडनेस मैन, मजोन और मेंटेनेस । अगरइन तीन एम को आप दुरस्त रखेंगेतो लोगों को दूर्घटनाग्रींका शिकार होने से बचा सकोंगे । तो जो ट्राफ़िक वाला मामना है । उसमें सन 82 में जो खरीदें थे बाज इसमें कितने एग्ररकापट बढे ? उस समय आपकी इनकम 260 करोड़ रुपये थी ग्राज एक हजार करोड़ रुपये से भी ज्यादा इनकम ले रहे है । . . (समय की घंटो). . मान्यवर, मैं ज्यादा समय नहीं लुंगा और मैं तो ट द पाइंट बोलता है। आप इतनी इनकम ले रहे हैं, लेकिन क्या मेंटेनेंस के पीछे आपका, जो ग्राफ़ है वह एग्रर काफ्टस को मेंटेन करते हैं। ग्राज मैं इंडियन पोस्ट पढ रहा था। उसमें दिया था कि डिप्लोमा इंजीनियस है। आर टैक्नोलोजिकली बेरी पुग्रर। ऐसे डिप्लोमा इंजीनियर्स है जिनको एग्रर-काफ्ट का पूरा ज्ञान नहीं है। इसलिये इम उम्मीद करते हैं कि जितना भी इंजोनियरिंग स्टाफ़ है उसको जो नई लेटेस्ट डिजाइन के हम एव्यारकापटस पर्चेस करते है, यह हमारे पास आज हैं, इस सबके बारे में उनको जानना जरूरी है । लेटेस्ट डिजाइन का बह सब डिजाइन इनको जानने जरूरी हैं। जो उसका रिपेयरर है, जो उसका

थि संकर सिंह वाघेला]

देखें तो इंडियन एग्रग्लाइन्स की दुर्घट-नामों में 500 से ज्यादा लोगमर गए माप मंत्रीजो हैं, इसलिए में ग्रापसे यह प्रथन करना चाहता हूं, आप सन् 70 से ही लीजिए उसके पहले मत जाइए सन 70 के बाद जितनी भो दुर्घटनाएं हुई उनमें किसके प्रति आपने क्या एक्शन लिगा। आखिर कोई-न-कोई तो जिम्मेदार होंगे ही तो उन जिम्मेदार लोगों के प्रति आपने न्या कार्यवाही की । इन दुर्धठनाओं का रिपीटी जन न हो इसके लिए झापने क्या डपाय किए। मैं समझता हं कि 19 वाली दुर्षंटना आखिरी होनी चाहिए थी, लेकिन 29 तारीख को एग्रर बस का हाय-बोलिक सिस्टम केल हो जाने से पहिए श्रंदर चले गए । उसके बाद मद्रास में सिगापूर वाली एक्षर बस को क्या हो गया ? ऐसे ही बीच में राजकोट-अहमदाबाद वाली भावनगर में क्यों डाप की गयी ? मैं नहीं मानता कि 19 तारीख को जबदँस्त झक्तरमात दुर्घठना होने के बाद आपने कुछ सीखा है? अगर सीखा है, तो इस एश्योरेंस से मैं सहनत लहीं हूं कि आप यह करेंगे, वह करेंगे । मैं भाषसे एक ही विश्वास मांगता हं कि ऐसी दुर्घटना अब नहीं होगी। ऐसी इबँटना हमारी कमजोरी सेनहीं होगो। भगर आप इतना आश्वासन देंगे तो मैं भाषका स्राभारो होऊंगा ।

उपसभाष्यक महोदय, इतनो दुर्घटनायों के बाद भो हमारे लोग देवलिंग जरते हैं। यह तो उनके भगवान और भाग्य में मरोसा रखने ग्रीर धार्मिक वृत्ति व ले लोग है। वे जब एग्रार कार्फट में बैठते हैं तो भगवान ग्रीर खदा को याद करते हैं ग्रीर उनके हायों सेमाला चलने लगतो है। पता नहीं जहां जाना है बहां ये पहुंचाएंगे या नहीं । अब 21वीं सदी में बाना है तो वाया एक्षर ही जाना है। पैसेंजर्स भी बढ़ेंगे आप ट्राफिक को कंट्रोल करने को बात मत कोजिए। यह तो कटीन है, नेवरल ग्रोथ है । इस तेच रल बोध वाले ट्राफिक को पहंचाने के लिए त्रापकेपस क्य⊺ सुविधा है । दो सौ हवाई जहाजों को जगह आप 45-50

Discussion

इंजीनियर है, टैक्निकल ब्रादमी है, ग्रगर नहीं जानेंगे तो इसका कोई मतलब नहीं । इसलिये सबसे पहले मैं इनकी प्रशिक्षं, जो इंजीनियरजं ग्रीर टैविनकल लोग बहा है वह नये एयर-कापट को या जो ग्रभी एयरकापटस ग्रापके पास हैं, इनकी पूरी जानकारी है क्या ? इसके बाद जो पायलट हैं, जिनका 65 घंटे का एक बीक फ्लाई का हिसाब आपने रखा है, अभी हड़ताल चल रही है पायलेटों की पिछले 4-5 दिन से, कितनी फ्लाइटस कैंसिल हो गई है यह पायलटों की हडताल से। पायलट लोग सही है कि जहां नाइट लैंडिंग सिस्टम या पूरी नेविगेशन एड की व्यवस्था नहीं है, वहां हम लैन्ड नहीं करेंग तो ऐसे पायलटों को आप क्यों दबाव करते हैं कि कैसे भी आप लैंड करिए। देखिए, जो ढोला आदमी होता है और हुक्म मानने वाला पायलट होता है, वह आपकी बात मान लेगा। जो एयर पोर्ट है इसमें नाइट लैंडिंग सिस्टम तो ग्राप ठीक करिए। रांची में 18 अक्तवर से नाइट लैंडिंग सिस्टम बन्द है वी०एफ़०ग्रो०ग्रार०, लास्ट वीक से वहां कोई फ़लाइट नहीं जा रही है। तो ऐसी जहां ग्रापकी सुविधा है, पुग्रर मेंतटैनेन्स है और पूरी सुविधा नहीं है तो वहां आप कम से कम पुरी सुविधा दीजिए। पायलट की ग्रोर से आई हुई एक भी कम्पलेंट को अवाइड मत कीजिए। यदि ग्राप अवाइट करेंगे तो पैसेंजर को भी मरना है ग्रौर पायलट को भी मरना ह। जो ढोले दिमाग का पायलट है वह तो मान जाएगा और जो दमदार होगा वह तो कहेगा कि आई एम सांरी सर, तो ऐसे पायलटों का एजिटेशन आजकल चल रहा है। तो इनकी 65 धंटों वाली बात को आप मानें ताकि एजिटेशन समाप्त ही और इनकी तसल्ली हो, ऐसा भी आपका व्यवहार होना चाहिए। वाइस चेयरमैन साहब, जब ट्रेफ़िक वाली बात माई है तो । (व्यवधान)

उपसमाध्यक्ष (श्री जगेश देसाई) : लास्ट प्वाईट प्लीज ।

श्री शंकर सिंह वाघेला : सर एक - दो बात कहुंगा। हमारे वी० ग्राई० पी० लोग भी इंडियन एयरलाइंस की फुलाइट 2-2 3-3, घंटे लेट करा रह है। जैसे श्रीमान बुटासिंह ने ग्रभा किया था। तो वी० ग्राई० पी० लोगों के लिए भी इन्सट्रक्शन्स होनी चाहिए कि आप कर्माशयल शैडयुल जो लोगों की सुविधा के लिए है, बाहे कोई मिनिस्टर हो. गर्वनर हो, वह लेट नहीं होगा वी० आई॰पी॰ ट्रीटमैंट से । आप दो दो घंटे लेट करके फ्लाइटस को ज्यादा ग्रनिंग करवाने के हिसाब से, ज्यादा ग्रनिंग की बजाय ज्यादा मैंन्टेनेंस के पीछे ग्राप ध्यान दें।ग्रगरही सके तो ग्राप कई फ्लाइटस कैंसिल कर दीजिये । मैं इससे सहमत नहीं हं कि आप हवा मे ही उड़ें। हवा मे उड़ने की जगह धरती पर उसको रखना है तो कम्पलसरी रख रखाव के लिये उस उसको रहना है। तो ऐसा करते-करते ग्राप जनता **से** कह दीजिये कि मैं ज्यादा सुविधा नहीं दे सकता ग्रापको फ्लाइट्स अकामोडधन नहीं मिलेगा। नहीं होगा तो कोई बात नहीं, लेकिन जो फ्लाइट्स ग्रकामोडेशन होगा, ठीक होगा । इस हिसाब से आपको पायलटों की बात हो, टैक्निकल की बात हो, नेवीगेशन एड की बात हो, और इस हिसाब से हम भी जब ट्वेवीलग करते हैं एयरपोर्ट ५ र तो होम मिनिस्टी के नीचे मारे जो पुलिस वाले वहां होते हैं, सूरक्षा के लिये, किस हिसाब से सिक्यु-रिंटी चैंक करते है, पता नहीं । सिक्यरिटी की मिता हमको है, लेकिन हयमन बोइंग के हिसाब से सिक्य रिटी का ब्यवहार, ठीक होना च हिये। काफ़ी पहले बेगेज का भी ले जाना, पुराने बाबा ग्रादम के जमाने से जो चली आ रही है, वही सिस्टम, इसमें भी सुधार ग्रावश्यक है । ग्रौर ग्राखिर में एयर इंडिया की बात करूंगा। मैं ग्रापके माध्यम से हमारे प्रधान मंत्री जी को भी पूछना चाहता हूं कि (व्यदघान)

उप सभाव्यक (श्री जगेश देसाई) : एक मिनंट, दस ।

載いたい とくがたか とたえ

श्री शंकर सिंह वाघेला: इस दुनिया में सबसे बड़ा, पैसे वाला, चाहे साउदिया अरबिया का किंग हो, सबसे पार्चरफुल अमरीका या रूस हो, इनके चीफ़ हो कितने एथरकाफ्ट्स लेकर उड़ते हैं ? दूसरे देशों में, हमारे प्रधानमंत्री जितने एयरकाफ्:्स लेकर कोई नहीं जाता । मैं पंडित नेहरू जो को पढ़ता हूं वे आर्डिनरो कमाँधियल फ्लाइट्स से विदेश जाते थे श्रीर आज क्या हालत है । दो-दो, तीन-तीन एयरकाफ़ट (व्यवधान)

उपसमाध्यक (श्री जगेश देसाई): वार्धेला जो ग्रापने बहुत टाइम लैलिया, एक मिनट में खत्म कोजिये ।

श्री शंकर सिंह वाघेला : एयर इंडिया को बात है, इसमें कम्पीटियन वाला भाव है इसलिये उसकी थोड़ो सी एफ़िशियरेंसी ठोक है। मैं आपके माध्यम से माननीय मंत्री जो से अपेक्षा करता हूं कि इंडियन एयरलाइस में भी आप (ब्यवधान)

SHRI VISHVJIT P. SINGH: This is absolutely incredible. .. (Interruptions).- \blacksquare In the neighbouring countries which are smaller than India, they have their special aircraft for their leaders whereas we are using these aircraft... (Interruptions).

SHRI SANKER SINH VAGHELA: That is all right... (Interruptions) • ■.

मैं इंडियन एयरला इंस मैं कंपो-टिशन के हिसाव से यह चाहता हूं कि आपने जैसे इंडियन एयरला इस को अधिकार दिया है, वसे हो प्राइवट एजेंसी को भी अधिकार दीजिये तार्कि कर्म्पोटिशन आयेगातो एफिशियेंसी बढ़ेगी ौर पैसजरों को भी सुविधा होगी। कर्मचारियों की कार्यक्षमताभी बढ़ेगी।

जहां तक इंक्वायरो का सवाल है, वह चल रही है तो उसमें सिर्फ जजों को हो नहीं होना चाहिये बल्कि टैक्नो-केटस को भी उसमें होना चाहिये ता**कि** सही इंक्वायरी हो सके। इसके साथ ही यह भी देखना चाइिये कि जहां एक्सोडेंट हुआ, जैसेंट अहमदाबाद में हुआ तो बहा इंग्वाधरे भी चलको चाहिये, दिल्ली में नहीं। इसलिये मैं मंत्री जो से आधना रुरता हूँ विंइस ओर भी ध्यान दें और इंक्कायरी वमीशन का हेडक्कार्टर अहसदाबाद में रखें।

[उपसभाव्यक्त (श्री ग्रानंद शर्मा) पोठासीन हुए]

महोदय, संत्री जी ने जो क्षतिपूर्ति की बात कही है, मैं समझता हूं कि उन लोगों को वह पहुच गई होगी, लेकिन फींसिली बाले लोग कम्पलेंट कप रहे हैं कि नहीं मिलीं। आपने वहा कि 2 लाख रुपये देंगे, जरूर दोणिये। (समय की घंटो)

अन्त में 19 वाला जो एक्सोडेंट अहमदावाद में हुआ उसका वावणिट रेकार्डर सिला हो तो उसमें क्या पाया गया, यह बतायें । इतने दिनों के बाद भी ग्राप को यदि दुर्घटना को छवाइड करना है और ग्राप चितित होंगे, केयर-फूल होंगे तो उस एक्सीडेंट में से क्या सिला, उसे बताइये, टेवल पर रखिये।

इन गब्दों के साथ मैं चाहता हूं कि दुर्घटमाम्रों का रिपोटिशन न हो लोग इंडियन एयरलाइंस पर भरोसा करें और कंपीटिशन का तत्व इसमें आये, इसके लिये प्राइवेट लोगों को आप अधिकार दीजिये तो सबको लाभ होगा । इन गब्दों के साथ में अपनी वात समाप्त करता हं । धन्यवाद ।

श्री सुरेश पचौरी (मध्य प्रदेश): माननीय उपसभाध्यक्ष सहोदय, सदन में बिरले ही मौके ऐसे होते हैं जब कि लगभग सभी सदस्य राजनीति से ऊपर उठकर किन्हीं मृद्दों व मसलों पर मानवता के नाते, मानबीय धर्म को अपनाते हुये एक हो जाते हैं। आज इस सदन में ऐसा ही अवसर है जब कि इंडियन एयरलाइंस और एयर इंडिया के लार्य-करण पर जिला व्यक्त करते हुये चर्चा होने जा रही है। मान्यवर, क्राजे हर विमान का याती अपने आपको असुरक्षित महसूस करता है । वर्तमान मंत्री पाटिल जी एक योग्य, सक्षम, वढि़मान और कुशल हैं, लेकिन जैसी बढ़ावत है –

Short Duration

"ताखमे तौशीर सब्ता ग्रसर।"

जो जिस वातावरण में रहता है उसका असर उस पर हो जाया करता है । इंडियन एयरलाइंस और एयर इंडिया के कार्यकरण को भी ऐसो ही स्थित है । मूझे उम्मोद है कि जो हसारे योग्य मंत्री जी है उन पर इस कहावत को चरितार्थ करते हुये इसका प्रभाव नहीं पड़ेगा और जो दुर्व्यवस्था होती जा रही है, उसको सुधारने के लिये वे संभव प्रयास उरेंगे ।

मान्यवर, विमान योता के समय परिवारिकांग्रों ग्रीर कर्मचारियों का ब्ववहार इस प्रकार का रहता है, इस प्रवार को बृकुटि वे चानते हैं कि हम को ऐसा लगता है कि जैसे हम झन-वाहा वोझ बत गये हैं, वाती न रहकर वोझ हैं, वितको उतारने के लिये वे कुत-संडल्प दिखाई देते हैं, जिस प्रकार घर में जब दस्ती प्राये हुये मेहमान को भगरे को उपटा का जाती है, कुछ इतो प्रदार का विज्ञान वाता हर, कुछ इतो प्रदार का विज्ञान वाता हर, कुछ इतो प्रदार का विज्ञान वाता हर, कुछ इतो प्रदार का विज्ञान वाता ह सनव व्यवहार विज्ञान उर्मवारियों का रहता है, टिटट चैलिंग काउंटर पर होता है, टिटट चैलिंग काउंटर पर वर्मचारियों का रहता है।

नान्यवर, मैं इंडियत एयरलाइंस एडनितिस्ट्रेशन को ओर आपका ध्यान झार्डीवन करना चाहता हूं। वहां टाप मैंनेनोंट में वक्यूम है। डक्टर रिटायर हो गये हैं, दो डिप्टो एस. डी. रिटायर होने जा रहे हैं। सेंकिंड लाइन की पोस्टें ग्रमी तक नहीं भरी जा रही हैं। इस प्रकार के मैनेजोंट पर गौर करना बहुत जरूरी हो गया है।

इसी के साथ मैं यह भी निवेदन करना चाहता हूं कि जो एक्सटेंशन की प्रथा है, जब लोग रिटायर हो

जाते हैं हो फिर एक्सटेंशन मांगते हैं, वह सब खत्म होना चाहिये। जससे क्या होता है कि लोग टमं डिसीजन जो टाप मैनेजमेंट के अधिकारो लेते वे लागू नहीं हो पाते हैं और मैनेजमेंट में कटान्यटों नहीं रह पाती है । इस पर भी ध्यान दिया जाता जरूरी है । जो डायरेक्टर जनरल सिविल एविएशन है वह देक्नीकल आदमी होता चाहिये ऐसा मेरा सुझाव है। पिछले चार सालों से इसका कोई परमानेन्ट अर्रेजमेंट नहीं जिया गया है। इंडियन एयर लाइस में 50 एयरकाफट्स हैं ऐसा बताया गया है जो कि 70 स्टेशनों को कवर करते हैं और जिसमें 20 हजार एम्पलोइण हैं । 28 से 30 हजार यात्री प्रतिदिन यात्रा करते हैं और एक करोड़ याती इसमें प्रतिवर्ष बाता करते हैं । मैं जानना चाहंगा मंत्री जी से ि ििनेने विमान ऐसे हैं जो पिछले एक वर्ष में किराये पर दिये गये और िस-शिस मंत्रालय को इमरजेंसी संविस में दिये गयें ? विभिन्न सेक्टरों में ििली उड़ानों को पद्द अपना पड़ा या उड़ानों के कार्यक्रम दुवारा तय विखे गये मैं यह भो जातनाचाहूंगा कि दस व्यवस्था के लिये सरकार वाय सेना के विमानों का इस्तेमाल क्यों नहीं करती ताकि विमानों का टाइस टेवल इससे अफ्रेक्टेड न हो। साथ ही मैं यह जानना चाहगा कि 30 नवम्बर से 5 दिसम्बर, 88 तक हुये उडानों में से कितने विमान तय समय में उड़े और कितने देर से उड़े ग्रीर किंगों की याता रद्द कर दीगयी है। मैं यह भी जानना चाहगा कि क्या यह सत्य है कि इंडियन एयर लाइंस में 25 सोटें उन विदेशियों के लिये ग्रारक्षित कर वी जाती है जो उनको विदेशो भुद्रा देते हैं यानी डालर देते हैं? इससे वटिंग लिस्ट काफी लम्बी हो जां। है। यदि यह पूरी सीटें नहीं भरी जाती हैं तब पिछले दरवाजे से रिजर्वेशन करने में काफी सहलियत होगी ऐसी मेरो ग्राशंका है ।

मान्यवर, विमान दूर्घटना के संबंध

[श्री सूरेश पचौरी]

में मैं यह जानना चाहंगा कि जो भी ग्रधि तारी दोषी पाये गये हैं उन पर अभी तक क्या कार्रवाई की गयी है क्योंकि कई बार इंक्वायरो बठाई गयी है। कितने बोइंग विमान अभी तक भाड़े पर लिये गये ग्रौर किस कम्पनी की मार्फत लिये गये? कितनी एयर बसेज हैं जो भारत को भाड़े पर उपलब्ध होंगी ? जब इंडियन एयर लाइंस काफी प्रोफिट में है तो मैं माननीय मंत्री जी से जानना च हंगा कि लोज पर हम विमान क्यों नहीं लेपा रहे हैं? क्या मंत्रीजी इस पर विचार कर रहे हैं कि इसका प्राह्वेटाईजेशन किया जाना चाहिये ? एयर लाइंस के लाभ में काफी वृद्धि हो रही है। मैं यह भी ग्राशंका व्यक्त करना चाहुंगा कि कहीं ऐसी बात तो नहीं है कि केवल लाभ कमाने के जरिये से हम विमानों से काफी काम ले रहे हैं ? जितने ग्रावर्स चलना चाहिये उससे ज्यादा बोइंग विमान चलते हैं। साथ हो पायलटों को उचित शिक्षण दिये बगैर उनसे काम लिया जाता है। कई बोइंग विमान में जो को-पायलेट हैं वे लैंडिंग करते हैं या टेक-ग्राफ करते हैं। इससे यात्रियों की सुरक्षा पर भी प्रभाव पड़ता है । द्वस आरे भी मैं आपका ध्यान ब्राक्षित करना चाहुंगा।

साथ ही खराब मौसम की बात भी बार-बार कही जाती है जिससे विमान डिले हो जाते हैं । खराब मौसम में विमान को उतारने की व्यवस्था विशेष उपकरणों का प्रयोग करके की जाती है जैसा यूरोपियन कंटरीज में है । इस संबंध में मंत्री महोदय से स्पष्टीकरण चाहुंगा । मंत्री जी के मत के हिसाब से ऐसे कितने है जिनको रिप्लेस किया जाना है तथा कितने और की आवश्यकता है यात्रियों की पंख्या को देखते हुए ? विमानों का प्रोपर मन्टेनैन्स, इंसोशन, आवरहालिग के लिए क्या-क्या कदम उठा रहे हैं ?

स्टाफ़ की क्या पोजिशन है यह भी मैं मंत्री जी केध्यान मैं लाना चाहता हूं। इवन संसद सदस्यों के साथ उनका व्यवहार ठीक नहीं हैं। मैं बड़े अदब के साथ यह बात कहुना चाहंगा कि कई संसद सदस्यों से जब बात हई है तो उन्होंने इस चीज की पृष्टि की है। उनसे जब बात करते हैं तो लगता है हम वास्त-विक नागरिक उंड्डयन मंत्री से बात कर रहे हैं। इस संबंध में सुबार को अपेक्षा है ऐसा मेरा विनम्त्र ग्राग्रह है। एयर पोर्टपर जो ड्यूटी अ।फ़िसर्स होते हैं उनका व्यवहार भी अपेक्षानुरूप ठीक नहीं रहता जिसमें सुधार की ज्यादा अपेक्षा हैइंवायरी कांडंटर पर जब हम विमान की सही पोजिशन की जानकारी चाहते कि कितना डिले है, कब ग्रारहा है, कब तक आने की सम्भावना है तो उसका कोई प्रापर आन्सर नहीं होता । मंत्री जी वगैर ग्रपने नाम का उल्लेख किये हुए कभी इसकी जांच करोंगे तो उनको इस वास्त-विकता का आभास हो सकता है। जब फ्लाईट डिले होती है तो यात्रियों को वापस शहर में आने के लिए कोई वेहिकल का ग्ररेंजमेंट नहीं होता । ग्रोवर फ्लांइंग किसी स्टेशन से होनी है तो वहां कोई बोर्ड नहीं लगा रहता कि अमुक-अमुक स्टेशन से बोबर फ्लाइंग होगी। जैसे शिमला जाना है तो चंडीगढ आवर फ्लाइंग करनी है। चंडोगढ़ वाले भी क्यू में खड़े रहते है। लम्बी इंतजार के बाद उसे पता लगता है कि चंडीगढ़ की फ्लाईट कैंसिल हो गयी है। नाइट लेंडिंग फ़्रैसिलिटी भी कई जगह बंद कर दी गयी है।

जैसे जवलपुर और राथपुर में नाइट लेखिंग फ़ेसिलिटीज की व्यवस्था जरूर की जानी चाहिए । कई फ्लाइट्स केंसिल कर दी जाती है । संभवतः मंत्री जी ग्रपने उत र मैं बताएंगे कि विमानों की कमी की वजह से किया जाता है जैसा कि भोपाल किया जाता है या किसी और बजह से किया जाता है । जहां तक सुरक्षा का सवाल है, यह काम होम डिपार्टमैंट देखता है, लेकिन होम डिपार्ट-मेंट और नागर उड्डयन मंतालय के वीच मैं कोई तालमेल नहीं है । इनमें सामंजस्य स्थापित करने के लिए कोई प्रयास किया जाना चाहिए । इसके ग्रलावा इंजीनियर्स

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पाइलट्त और दूतरे कर्मझ।रियों के **बीच** में भी कोई तालमेल नहीं है। उनमें हमेशा किसी न किसी ब त पर असंतोष रहता है। आज जबहम इसमें स्वार पर बर्चाकर रहे है तो ऐसा प्रयास किया जाना चाहिए कि उनमें पर्याप्त तालमेल हो ग्रीर सामंजस्य स्थापित किया जाना चाहिए । इसके साथ ही मैं आपका ध्यान इस तरफ़ भा दिलाना चाहता हं कि एयर पोर्ट पर गेस्ट को लेने जाते हैं और वारिस ही रही होती है तो वहां खड़े होने के लिए भी जगह नहीं होती है। टोयलट की फ़ेसोलिटी अन्दर होती है और अन्दर जाने नहीं देते है। मैं चाहता हूं कि इन सारी व्यवस्थाओं की तरफ़ मंत्री जी गौर फ़रमायें।

Short Duration

केटरिंग की व्यवस्था की तरफ़ भी में ध्यान आकर्षित करना चाहता हूं। में पूछना च हता हं कि क्या यह सही नहीं है कि बोइंग में जो खाना उपलब्ध होता हैवह काफ़ी ठंडा होता है। इस बात को वहां के आफ़िशिधल्स ने भा स्वीकारा है कि यह आक्स की सर्विस न होने के कारण है। इस खराबी को भी दूर किया जाना चाहिए । कई एयरकाफ़ट्स में ईटिंग एलीमेंट्स की चोरी हो जाती है। इसमें स्थिति यह है कि इंजोनियरिंग डिपार्टमैंट वाले केटरिंग डिपार्टमेंट पर दोष लगाते है और केटरिंग डिपार्टमेंट वाले इंजी-नियरिंग डिपार्टमेंट को दोषी ठहराते हैं। सामान्यतः 10पिलो और 10व्लेंकट दियें जाते हैं और 30-30 एयर बस में दिये जाते हैं, लेकिन येभी अपर्याप्त हैं। लेकिन ये अपर्याप्त होते हुए भी इसकी स्थिति यह है कि पिलो तो गंदे होते हैं और ब्लेंकट की स्थित बडी दयनीय होती है, वे फ़टी स्थिति में होते है। सीटें गंदी होती है, उन पर कोई ध्यान नहीं दिया जाता है। मैं मैगजीन्स की तरफ़ भी आपका ध्यान दिलाना चाहंगा । आपने डेली न्यूज पेपर की व्यवस्था कर रखी है। मैगजीन्स की व्यवस्था भी होनी चाहिए । अगर कोई व्यक्ति शाम को क्लाइट में बैठता है और दिन में उसको न्यज पेपर पढने को मौका नहीं मिला तो शाम को उसको पेपर नहीं मिल पाता है। मैं चाहता हं कि इन सारी चीजों पर गोर किया जाना चाहिए । मैं इस बात की तरफ भी आपका ध्यान दिलाना चाहता हूं कि बम्बई में लगभग 80 ट्रोलांज ऐसी है जिनकी सविस नहीं हुई है । इस तरफ, मंत्रालय की ढारा से कोई ध्यान नहीं दिया गया है । विमान में स्वीट और सलाद बौल्स में सबं किये जाने का नियम है, लेकिन बोल्स न होने की वजह से बड़ी दिक्कत होती है और लगभग छ: स्टेशन ऐसे हैं जहां पर कामशियल वोर्ड में ये चीजें दी जाती हैं जो बहुत अन-हाइजिनिक है और उसका स्वास्थ्य पर भी विपरीत प्रभाव पड़ता है और कई बार बीमार होने का भी अंदेशा रहता है ।

मैं एक अन्य महत्वपूर्ण बात की तरफ भी आपका ध्यान दिलाना चाहता हूं। विमानों मैं जो आइसकीम सर्वको जाती है वह पिछले कई वर्षों से एक ही फर्म सेली जा रही है। मैं पूछना चाहता हं कि इस आइसकीम में ऐसी क्या विशेषता है जो इसको तबदोल नहीं किया जा रहा है। इससे भी अच्छी आइसकीम वाजार में आ गई है। इसको शिकायत भी की गई है और संसद सदस्यों की तरफ से की गई है। लेकिन इस मंत्रालय की तरफ से कोई ध्यान नहीं दिया गया है और उसी फर्म को मोनोपोलं चल रही है।

ग्रव मैं एयर इंडिया की बात करना चाहता हूं। ग्रभी स्थिति यह है कि एयर इंडिया केपास 21 एयरकापटस है ग्रीर लगभग 17 हजार कर्मचारी इसमें सेवारत हैं। यह 34 कन्ट्रोज को कवर करती हैं। 1950 और 1960 में एयर इंडिया की सेवा की मांग मलेशिया जैसे कन्टोज की तरफ़ से की जाती थी। लेकिन आज स्थिति क्या है, इससे हम सभी भलाभांति वाकिफ़ हैं। इस पर गौर करने की जरूरत है क्योंकि इसमें हमारे देश के सम्मान का सवाल है, हमारे देश की प्रतिष्ठा का प्रश्न है। जहां तक इसके वर्किंग का सवाल है, मैं अदव के साथ पूछना चाहंगा कि पिछले वर्षों में इसकी क्या स्थिति रही है ?

[श्री सूरेश पचौरी]

कर्मचाण्यिों के खिलाफ जो एयर इंडिया के कर्मचारी हैं उनके खिलाफ मिकायतों में वृद्धि हुई है और ज्यादातर शिकायतें हवाई छडहों के रख-रखाव के बारे में की गई हैं यह भी सही है। महोदय, इसके प्रबन्ध निदेशक जो मि. जेटली हैं उन्होंने सभी कर्मच रियों को पन भी लिखा है ग्रौर यह स्वीकार किया है कि पिछले कुछ सालों में एयर इंडिया केस्तर में गिरावट झाई है। यह मि. जेटली ने अपने पत्र में स्वीकारा है। यह गंभीर बात है। मान्यवर, उन्होंने कर्मचारियों से यह अपेक्षा की है कि एयर इंडिया की सर्विस को सुधारना अत्यन्त ग्रावश्यक है। उन्होंने यह भी आशंका व्यक्त की है कि यदि एयर इंडिया सभी स्तरों पर सुधार नहीं कर पाई तो मौजदा ग्राहकों की संख्या में क फो कमी हो जाजेमी । एयर इंडिया इस समय सात हजार पैसेंजर कवर करती है। मान्यवर, मैं यह भी जानना चाहंगा कि क्या यह सही है कि 30 सितभ्बर तक एयर इंडिया को 10 करोड़ 40 लाख रुपये का घाटा हो चुका है जबकि पिछले साल के बनट में 13 करोड रुपये का लाभ दिखाया गया था। मैं यहां यह भी मांग करना चाहंगा कि इफ्रीकन कन्टीज जो हैं उनमें एयर इंडिया की सविस में काफी कमी है। वर्ल्ड में हमारी साख अच्छी हो ग्रौर इफ़ीकन कन्ट्रीज से हमारी कन्टिनयटी बनी रहे, रिलेशन बने रहे इसके लिये यह व्यवस्थ। किया जाना बहत ही जरूरी है 1

मान्यवर अंत में मै एक महत्वपूर्ण तथ्य की स्रोर झापका ध्यान झावणित करना चाहूंगा । महोदय, एयर इंडिया में सेफ्टी रेगूलेशंस जो हैं उनको कार्फा इग्नोर किया जाता है । जो फ्लाइट ज्यादा वक्त की है, जो फ्लाइट आठ घंटे से ज्यादा वाली हैं अन्य देशों की जो एयर सर्विस है, वहां पर यह व्यवस्था है कि उसमें तीन पायलट रखे जाते हैं । लेकिन हमारे यहां दो ही होते हैं । लेकिन हमारे यहां दो ही होते हैं । जो ट्रोस ग्रटलांटिक फूलाइट्स होती है उनमें तीन पायलट रखे जाते हैं । मे डिकल एक्सपर्ट्स की भी यही रिपोर्ट है कि जो भी व्यक्ति 8-10 घंटे का ट्रैवल करता है, उपकी वाडी के आगंस काफी सुस्त हो जाते हैं और उसकी क्षयता वैसी नहीं रह पाती । जब यहां पर इस बारे में वर्चा हो रही है तो मैं यह मांग करूंगा कि यह मेडिकल रिपोर्ट इस सदन में प्रस्तूत की जाये जिस्में यह दर्शाया गया है कि लगातार फ्लाइट में ट्रैवल करते समय पायलट की कार्य-क्षमता इतनी प्रभावी नहीं रह पाती है । इस चीज को मद्देनजर रखते हुए मैं मांग करना चाहूंगा कि एय इंडिया मेदो की अपेका आप 3 पाल्लेट्स की व्यवस्था करें ।

इसके साथ ही मैं यह भा कहना चाहता हूं कि जो कै बिन कू हैं उनको रेस्ट सीट दी जाती है लेकिन जो पायलट होते हैं उनको रेस्ट सीट नहीं दी जाती है। पायलेट के लिये रेस्ट सीट नहीं दी जाती है। पायलेट के लिये रेस्ट सीट जरूरी है इसलिये इसकी भी सम्चित व्यवस्था की जानी चाहिये। यात्रियों की सुरक्षा की दृष्टि से और विमान दोनों की दृष्टि से यह यावश्यक है। महोदय जो एयर इंडिया की टिकट होती हैं वे मैं सारी जगहों की बात- नहीं कर रहा हू दससे यह तुबनात्मक अध्ययन हो जायेगा लेकिन फिर भी कहना चाहूंगा जि इत्तका प्राफिट इतना नहीं है इसलिये इस पर चिंतन और मनन करना बहुत जरूरी है।

भान्यवर, एक बात और है । क्योंकि यह देश की प्रतिष्ठा की वात है इसलिये इसका उल्लेख झावश्यक है। कई वार फ्रेंकफर्ट में पलाइट कैंसिल हो गई तो बी. आरे. साई.सी. का जो पलाइट है, वे विमान हायर करते हैं, तो बी. ग्रो. आई.सी. के जो लोग हैं, उनके आने की व्यवस्था के लिये यदि हम विमान हायर कर लें तो इससे हमार आय पर कोई फर्क नहीं पडेगा बल्कि इससे आय मं बढोतरी होगी । क्योंकि हमें उनके ठहराने ग्रादि की व्यवस्था करनी होती है। उनके रहने, उनके खने और बाकी सारे ग्रारजमेंट करने पडते हैं। जो चार्ज हम विमान को हायर करने का देंगे, उन लोगों को लाने के लिये, वह

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चसकी ग्रापेक्ष। ज्यादा ोता है। तो लास को कम करने के लिये मंत्री जी इस व्यवस्थ। केबारे में विचार करेंगे। मान्यवर, ग्रब में एक ग्रीर गंभीर प्रश्न की ग्रोर मंत्रो जो का ध्यान दिलाना चाहंगा । लंदन में एयर इंडिया के हैंडलिंग की व्यवस्था ब्रिटिश एयरवेज को देवी गई है। मान्यवर, यह वडा भावात्मक प्रमन है, बडी टचिंग वात है। हमारा भारत देश काफी समय तरु अप्रेजों द्वारा परतंत्रज्ञा की बेडियों में जरुडा रहा। अप्रेजों ने हलारे ऊपर हकमत की । जब हमारे देश के लोग एयर इंडिया की फ्लाइट से जाते हैंतों हमारी भारतीय संस्तृति के अनकल हमें रिसीव करने वाले जो भारतीय कर्मचारा हंने चाहिये उनको वे नहीं पाते हैं बल्कि ब्रिटिश एयरवेज के कर्मचारियों को वहां पर पाते हैं। यह बड़ी दूखदाई ग्रीर वडी गंभीर बात है। इस पर भंती महोदय को गौर करना चाहिये लंदन में जो हैंडलिंग ब्रिटिम आ रे एयरवेज को दी गई है उस पर उन्हें पूर्नीवचार करना चाहिये । महोदय, मझे जानकारी मिली हैकि भी न्ययाक में भी यह हैंडलिंग जा कार्य ब्रिटिश एयरवज को देने जारहे हैं।

मान्यवर, आपका कम्पीटीशन ब्रिटिश एग्ररवेज से है और दिल्ली सेक्टर में है। बब उससे कम्पीटीशन है तब भी इंडलिंग की व्यवस्था उनको दे रहे है म्राप, यह बहत गम्भीर बात है। मैं यह जानना चाहंगा कि कितना हैडलिग चर्जेंज के रूप में आप उनको देरहे हैं क्षोर्क्या भविष्य में उसको बढाने की गारंटी भी दी गई है ? इस पर विचार कारते हए मंत्री जी इस बारे में गौर करें कि यह हैडंलिग की व्यवस्था ब्रिटिश एग्ररवेज को न दी जाकर एग्रर इंडिया को दो जाए। इन्हीं भावनाम्रों के साथ मैं भ्रमनी बात समाप्त करूंगा कि झाज जब सदन एकमत होकर एक स्वर में जब इस कार्यप्रणाली को सुधारने की बात q4. विचार कर रहा है तो मंत्री जी उस संबंध में त्वरित एवं ग्रविलम्ब कोई कदम उठाएंगे ताकि अगुली बार सदन

क्षें इस चिन्तमीय बात पर बह्रस क हो सके ।

DR. (SHRIMATI) SAROJINI MA-H1SMI This (Karnataka): discussion on the functioning of the Indian Airlines and Air India, perhaps, has been planned today in view of the acci dent:; that have taken placeon 19th two accidents October, one at Ahnwdabad and another at Guwahati-^another accident in Madras earlier, and another one on the 29th of last month in Delhi Airport where the nose-wheel of the Air Bus flew off. I hope, of course. Members here are thinking loudly, rather than com plaining about the things and I hope the Minister will understand the spirit, that it is the spirit of the discussion which has got to be imbibed and not the particular complaint or anything of that type, and how best we can serve the country through these airlines. Indian Airlines enjoys the monopoly. Sir. Of course, there is the Vayudoot which is another creation of the Government itself, and another autonomous body is Pawan Hans also another creation of the which is Government. But I am speak ing mainli with reference to the Indian Airlines and Air India, both autonomous bodies. If autonomy is to be there, it is for progress and prosperity, not for deterioration and destruction. In case this autonomy is being used for deterioration and des-truclion in the process of their working, then the Ministry has got to intervene in the matter and set the matters right because the Ministry has got to defend them as they are public sector corporations working under the Government directly. Therefore, things have to be set right by the Government.

I would like to say about the Ah-medabad accident. Of course, what, ever enquiry committee must have been appointed, the officers that were appointed—one Mr. Ganeshan and one Mr. Mehra—are the two ex-em-ployed of the Indian Airlines to work there. Naturally, it may be so or may

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not be so; I do not say that, but there is every inclination that their report may go in favour of the Airlines so that compensation of only Rs. 2 lakhs can be given, and not more, because if the accident is due to human failure, the compensation will be more and if it is due to conditions which are unavoidable, the compensation will be only Rs. 2 then Here, I am not going to cast any lakhs. aspersions on anybody but this may show an inclination towards that. The Black Box and the Voice Recorder had been recovered, I tried to enquire if there was any voice at all recorded on that Voice Recorder. But there is no voice recorded, because, I am told, the two pilots were not on speaking terms. The pilot and the co.pilot were not on talking terms. Therefore it has become a joke that there was no voice at all... (Interruptions). The co-pilot who is supposed to take over in case of any eventuality on the part of the pilot, must be equally trained and must be of equal calibre also. He may be less in experience. But it was only the second time this co-pilot had taken this flight and he was no in a position to control. After taking the Commercial Pilot's licence, he was deputed straightway after six months training in Hyderabad. I do not know whether these pilots can be deputed for the Boeing jet planes. Earlier, there used to be Avro, Viscount, Fokker and Caravelle. Now, of course, he is directly promoted to the jet plane. How does he get reoriented to operate the jet plane? The hon. Minister may try to defend that. But it is not a question of defending anybody. We here, as a family, in this august House, are discussing the question of human safety and how the best service can be rendered by the aviation industry to the travelling public.

Therefore, I would like to know whether the ILS was working there. I would like to know whether the pilot took a right turn or half a turn so to say that he hit o. bush. I am

not going into the details. But when a pilot is given training, he is also given training to tackle situations when the ILS is not working. Even if on[©] of the six equipments which are inside the aircraft fails, there is what known as limited panel flight. is limited panel landing, which has to be resorted to by the pilot. How far this sort of training is given to the pilots? What is the theoretical train, ina in the classrooms? What is the training in the simulator? What is the training on the air? How many hours he has flown? He must have the confidence that he will be able to fly the aircraft if he is shifted to the jet aircraft. Fromi a piston to the jet, ft is a long distance. The FursatgunJ Udan Institute is also turning out pilots in such a way that they c?nnot be compared with pilots, previous pilots, who have a lot of experience of operating a variety of aircraft like the Avro, Viscount, Fokker, Caravelle and, of course, the Boeing varieties 707, 727. 737, 747 Therefore under these etc. circumstances, you car imagine the different spare parts which have to be made available to the different types of aircraft whenever there is any emergency. They called it a Corporation. I called it a Museum on account of the variety of spare parts needed for different types of aircraft. The engineers also have to be reoriented in regard to their training. They have to be trained on different and then their aircraft licence renewed. This is in the case of pilots.

Now, I would like to say something about the equipment at the airports. The National Airports Authority which has now been set up for the domestic airports is corelated to the functioning of the Indian Airlines and sometimes Air India also. There are certain domestic airports from where Indian Airlines operates flights to foreign countries. For example, from Trichur, flights go to Sri Lanka. From Patna, flights go to Nepal. Fror Calcutta to Bangkok. They are not conr sidered as international airports. They are considered as domestic airports only for all purposes of equipment and other things even though Indian Airlines' flights go to foreign countries. I am not speaking about this sort of domestic airports "which are catering to the needs of international flights by Indian Airlines. I am speaking about the other domestic airports. What is the equipment available at these airports? We read in the newspapers. The representa. tives of the ICPA have said that at Trichur. VASI is not there. There are many airports where the ILS is not working. In ome airports, ILS is not there at all. In some airports, VISA is not there. If these are not there, alignment with the localiser is also not there at some airports. How are the aircraft to fly.? I am not pleading for anybody here. I am pleading in the larger interests of the customer, the passengers, and also on behalf of the Indian Airlines which should be able to serve the country in a better way. Now, minimum equipment landing, MEL. is being done by these people. Where ILS has failed or VASI Is not there, they have to depend on visibility but this is a matter of the past sophistication in aviation industry has pone to such an extent that the different mechanism that is there inside the aircraft and also the equipment that is there on the airport, these together, will also make the work of the pilot also very easy. When we are going in for sophisticated air craft, taking it from Seattle Boeing Company, when research and development is being undertaken, length of the runway is reduced, are we not expected to create an atmosphere for them to work and create the equipment on the land also? If they have to fly in the air, the land equipment, the groun.-i to air control, the air traffic control, must be working properly, they must be kept in running order. Last time also I mentioned about shifting at Gauhati. The Government said that there was noth, ing wrong in shifting. I also say the same thing, but after shifting it should work. If it Joes not work,

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there is certainly something wrong. Already four Fokker accidents have taken place in the North Eastern region. They have already reached a point of break-even load factor. In the case of Avro it is 145 per cent, in the case of Fokker it is 155 per cent, in the case of Viscount it is 160 per cent, in the case of Caravelle it has already reached 90 per When I this is the position, I do not cent. know how new sophisticated aircraft can work properly on airports where there are old equipment, old systems, old circumstances, which are not fully equipped. At all the international airports there is proper equipment whether it is ILS or VASI. There should be airport route serveillance. There is no difficulty in putting it also. Huge amount is spent. I know, of course, in the case of Indian Airlines sometimes they were making profit and sometimes they were making losses. The position fluctuated because of the break even load factor. In many cases it has irone very high. Secondly, the number of of passengers travelling has increased. The facilities have not been there up to the expectations. The handling ot cargo and the ground handling has not been satisfactory. Under the circumstances the landing charges and the take-out charges have increased very high. There may be profit due to this but not on account of the passengers travelling to a very great extent. There is no temptation for tra veiling on the Indian Airlines, especially after these accidents.

While speaking about equipment 1 would like to mention about the firs fighting equipment. Last time also I spoke on this. The fire fighting equipment is not adequate. With a huge body of jetc flying now, the fire fighting equipment has also got *to* be equally capable of putting out the Are within 1 minute and 20 seconds. Otherwise, in the case of an accident 193 thousand litres of kerosene within the wings would reduce the aircraft to ashes in one minute and 28 seconds. I am mentioning all these

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things on the floor of this House to emphasize that when we are using the most sophisticated equipment, should we not have the counter sophisticated equipment which is necessary to be kept there? At the international airports the Air India is making use of these things. The Indian Airlines makes use of the areas in the international some* airport times. International airport at Bombay has been built separately. In Delhi also the international airport has been built. In Madras it is under construction. In Calcutta, of course, it is being thought of, the beginning must have been made, but then how are these international airports equipped? Just to give an example, as ray hon, colleague on the other side said, Air India has lost much in prestige. Is it due to inefficiency? Is it due to the fact that we are not competent to compete with the other air-, lines, the Gulf Airways, the Japan Airlines, the Singapore Airlines? Singapore is a very small country. Japan is a very small country. The Gulf Airways is operating. You take our Air-India. It represents 75 crores people of this country with monopoly. International public carriers could not compete against these people. It enioyed prestige once upon a time. Now it has gone out of the Pool. There is no longer a pool, because they could not adjust themselves in the Pool.

Secondly, of course half the seats are going empty. Even in the eeono my class, 50 per cent of the seats are empty. In the first class there is no occupancy. Why? Of course, the Directors must be suffering, or some body must be suffering because they are not given traveling facility by first class. But why are the passen gers not occupying seats in economy class? Of course, ATK is much high-, er than RTK. Why is it so high when It had enjoyed prestiec once upon a time? To this extent, can we not compete with smaller countries^ like the Japan Airlines and the Singapore Ailrines?

International airports have been created in our country. There is a close relationship amongst all of us in the functioning of the international airlines and the functioning of Air-India also. How far we have been able to do these things? The Trichur man said, even on the domestic air. lines, there is only one shoulder lighting line which showed. At night the pilot is unable to make out whether it is the left side line or the right side line or the middle line which is the lighting line. It is impossible for him to make out. So is the case with the international airports also. There is no alignment between the localiser and other comi-ponents inside. In the international airports, the taxi tracks have developed cracks, which could never have been expected. We write on record-... last time also I said about it-that the load carrying number of a particular runway is 20. The average is 40. But actually it is 20. When we write it as 60, it is, actually 40. Now in the international airports runways, the LCM or PCM" must be 100. To maintain the stability, a 100 PCM always is a thing to be seen. But we see that the taxi track sinks. You will be sur prised to know that it goes on sinking also when the aircraft goes on that. It has to be filled up by three feet or four feet bitumen. In suite of all these things, it is sinking. Why is such construction done? The technical knowhpw is not known to our people. Aero-bridges are being brought from outside. What all things are you bringing from outside? Are they not available indigenously? The chairs that you sit in at the international airports today are all brought from, outside. Can we not make those chairs? The trolleys that you use are brought from outside. What is the rate for those things, I would like to know. I would not like the Minister

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to defend all those things also, be. cause it is in the larger interest of our country that I am speaking. Trol-leys are brought from outside. The chaiis are brought from outside. The ford tractors are brought from outside. They are not used for good at all.

Then are we losing on the Cargo Section of Air-India? "Precious cargo cannot be booked by Air-India" is the saying of the foreign airlines. Preci, ous cargo cannot be booked by Air-India because Air-India has s'-dd, "we will not take responsibility of the cargo from the other international airlines." 9

Then about ground handling, 15 or 16 international airlines' ground handling is being done by Air India. But it has given something to some other agencies also. The ground handling is done by the British Airlines at the Heathrow airport, as my good friend said. It is being done by those airlines. But we people have given it to others also. And added to this, almost every day you are reading about cargo. If the their confidence in foreign people lose booking their cargo in our airlines, how do we gain anything by that? The pilferage and demurrage together may go upto Rs. 10 crores in each airport. And we make comparison that the pilferage in other countries is more than 55 per cent. With us it is only 50 per cent. In other countries it is more than 55 per cent. Therefore can we take some satisfaction because other countries have had more pilferage? What is this pilferage due to? There a chemical examination. is Examination by the Customs has got to be done. They put a slip on that and keep it for 20 days, 25 days, one month, and this long period will enable the parties to handle the matter. Therefore, we are losing so much in the cargo section losing so much on handling of the machinery which is not use, ful-which has been imported but which has not been proved useful— and again manpower is being used

for lifting, loading and other things also.

The third thing is about dealing with the passengers. My good friend on the other said that our people do not know how to behave courteously with our passengers also. I am not going to make any remarks about these things because I am used to that, I got acclimatized to that. We have got to get acclimatized to that. They won't improve. Therefore, if technical people are occupying tech nicai posts, good. Non-technical people occupying technical posts may not be of much use to improve the conditions and services of our air. lines.

Sir, I am not throwing much light on. the inside working of these things but then, of course, these are the main things—dealing with the passengers, equipment and cargo, either by Indian Airlines or Air-Tndia. Properly equipping the airports is also a very necessary thing. I learn that many domestic airports have not got even the minimum! equipment. The Minister may say there is the equip, ment; I may say there is no equipment. Admission is no cure for the disease, argument is no cure for the disease. The cure lies in taking remedial measures and putting the airports in proper order. Thank you.

श्री सरेन्द्र सिंह (हरियाणा) : मान्यवर मेरे से पहले बोलने वाले वक्ताओं ने इंडियन एअरलाइन्स और एग्रार-इंडिया के कार्य-करण पर काफी प्रकाश डाला है। ग्रगर ग्राण पहले, दूसरे ग्रीर तीसरे वक्ता की स्पीच को देखें तो सभी एक ही बात को कहते चले आ रहे हैं कि इंडियन एखर-लाइन्स और एग्रर-इंडिया के स्टाफ़ का वीहेबीयर ठीक नहीं है । वीहेवीयर की बात पर पचौरी जी कह रहे थे कि इनका जो ग्राउण्ड का स्टाफ़ है, उससे लेकर जो ग्राकाश तक का स्टाफ़ है, यानी नीचे से ऊपर तक का स्टाफ़, सबकी इन्होंने चर्चा की । लेकिन जो बीच में स्टाफ बैठता है, फ़र्स्ट फ्लोर, सेकेंड फ्लोर, बर्ड फ्लोर पर, मैं उनकी भी चर्चा करूंगा।

श्री सरन्द्र सिंह

मान्यवर, जब से पिछले कुछ दिनों से इंडियन एग्ररलाइन्स के यह दो बड़े एक्साइंट हुए हैं, चायद इंडियन एग्ररलाइन्स के आफ़ोससं यह महसूस करते होंगे कि हमारे आर्गेनाइजेशन को शोहरत इसलिए खराब हुई है कि यह दो दुर्बटनाएं हुई, यह ठोक है, दुर्बटनाएं हुई ग्रीर उससे इंडियन एग्ररताइन्स से जो रोजाना ट्रेवल करते हैं, उनका विश्वास कुछ उठा है। लेकिन मान्यवर, दुर्घटनाएं हो इसके लिए सब कुछ नहीं हैं, अगर आप अपने घर से चलें, ज्ञाप बांबे जाएंगे हवाई-जहाज से और जब वापस आएंगे तो आपको बहत सो चोजों का ग्रहसास होगा। मैं लंम्बा भहीं बोजना चाहता, लेकिन इस सदन में हम हरियाणा, पंजाब, चंडोगढ़, राजर-थान के जो संसद-सदस्य है, वह बहुत कम हवाई जहाज से यात्रा करते हैं, लेकिन जब कभी भी करते हैं तो हमें ऐसा महसूस होता है कि इस इंडियन एग्रर-लाइन्स पर हमारा कोई अधिकार नहीं है। ग्रफ़सरान यह महसूस करते हैं और इनका तमाम स्टाफ़, कोई एकाध आदमी जातीय तौर पर शरीफ़ हो, उसको आप निकाल दोजिए, उसके ऊपर चर्चा नहीं है, बाकी ऐसा महसूस करते हैं कि वह स्वयं उस हवाई जहाज के मालिक हैं। यही नहीं, ग्राप एग्रर इंडिया ग्रीर इंडियन एग्ररलाइन्स की फ़ंक्शनिंग पर बात करें, ग्रापने एग्रर-इंडिया का चेयरमेन जिस आदमी को बनाया है - रतन टाटा, वह अपने एम० डी० के बारे में यह कहते हैं कि ग्रगर मुझे ग्रपने ग्रागेनाइजेशन में नौकरी देनी हो तो मैं जेटलो को नौकरी नहीं दूंगा । ... (ब्यबधान) . .

नागर विमानन और पर्यटन मंत्रालय के राज्य मंत्री (श्री शिवराज पाटिल) : एक मिनिट, ग्रगर ग्राप रुके तो मैं कुछ कहु ।

श्री सुरेन्द्र सिंह : ग्राप एक मिनिट मे तो कुछ भी कह देंगे। ग्रगर पहले बोलना चाहें तो बोल दीजिएगा और ग्रगर ग्रापको बुरा लगे तो बंद ही कर द्ंगा ।

5 PJMt.

VICE-CHAIRMAN (SHRI AN-THE AND SHARMA): I think the Minister may reply at the end.

SHRI KAMAL MORARKA A point of order. How has the Minister interrupted him?

श्री शिवराज पाटिलः मैं उनकी डिस्टर्ब नहीं करना चहता। माफ करेंगे कि जो उनकी श्रुंखल थी। उसे मैंने तोड़ दिया। लेकिन उन्होंने जो बात कही है उसके संबंध में मुझ रतन टाटा जी की तरफ़ से लेटर आया है। उन्होंने कहा है कि श्री जटली के संबंध में जो पब्लिश हन्ना है, एसा उन्होंने नहीं कहा है ।

SHRI KAMAL MORARKA; He is interrupting the Member to defend Mr. Tata.

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): No. The Minister has not defended Mr. Tata. He has just corrected him.

SHRI KAMAL MORARKA: Excuse me. The Minister has interrupted the Member only to defend Mr. Ratan Tata. This is the biggest shame. The country knows. (Interruptions)

SHRI VISHVJIT P. SINGH: I am on a point of order. An allegation was levelled against an officer who does not have voice in this chamber.

. . . (व्यवधान) . . . यह रतेन टाटा सरमाएदार की बात नहीं हो रही है। थह बात हो रही है राजेन्द्र जैटली की । भ्राप बैठ जाइए।

SHRI KAMAL MORARKA: No.

...(व्यवधान) 1.07.000

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og (***** उपसभाष्यक्ष (श्री ग्रानंद शर्मा) : ग्राप बैठ जाइए, राम ग्रवधेश जी।

श्री राम ग्रवधेश सिंहः (बिहार) : जेटली की आलोचना करने का हक है। Carter - art and

उपसभाष्यक्ष (श्री ग्रालंद शर्मा) : राम अवधेश जी आपको यह पता नहीं है जब पाइंट ग्राफ़ ग्रार्डर हो रहा होता है तो खड़े नहीं होते हैं। ग्राप चुप रहिए।

SHRI RAM AWADHESH SING-JET: There is no point of order.

THE VICE-CHAIRMAN (SHRI AN. AND SHARMA): That is for me to say.

SHRI VISHVJIT P. SINGH: The Minister has clarified it. It was a point of clarification.

THE VICE-CHAIRMAN (SHRI AN. AND SHARMA); Where is a point of order?

SHRI RAM AWADHESH SINGH: A baseless point of order.

SHRI KAMAL MORARKA: Under what rule?

SHRI VISHVJIT P. SINGH: Under the inhtrant rule the House has allowed me. Who are you?

SHRI KAMAL MORARKA- You are not the House.

SHRIMATI RENUKA C.HOWDHU-RY (Andhra Pradesh); You are not inheriting the nation like this.

SHRi KAMAL MORARKA: You are a weighty Member, but not the House. (*Interruptions*).

THE VICE.CHAIRMAN (SHRI AN-AND SHARMA): I request all the Members to keep quiet. You will have your say. *(Interruptions)* The question is not of interrupting. I would request all the Members to remain silent. There is no point of order because the Minister has already clarified it.

SHRI KAMAL MORARKA: The Minister should not be allowed to bamboozle any Member.

THE VICE.CHAIRMAN (SHRI AN-AND SHARMA): The Minister has every right to clarify. He has not interrupted.

श्री सुरोन्द्र सिंह : मान्यवर, कमल मोरारका ग्रौर पाटिल साहव एक ही हवाई जहाज में यात्रा करते हैं ग्रौर रास्ते में हवाई जहाज स्टाफ़ ग्रौर विमान के बारे में खब विचार-विमर्श करते हैं। मान्यवर, मैं बदनियती से एग्रर इंडिया य एअर लाइन को भला बुरा कहने के लिए खड़ा नहीं हुग्रा हूं। मैंने एक बात व्यक्तिगत रूप से महसूस की है। पचौरी जी ने जो बात कही मैं उसका रिपीटीशन नहीं करूंगा लेकिन यह कहना चाहूंगा कि कभी ग्रापने सीने पर हाथ रखकर यह सोचा है कि जब कभी ग्राप हवाई ग्रड्डे जाते है ग्रपना टिकिट कनफ़र्म कराने तो ग्रापको वहां इस तरह का व्यवहार मिलेगा जैसे उन्होंने बड़ा एहसान किया हो।

मान्यवर, मेरा एक किस्सा हुआ जिसे मैं पाटिल साहब को बताना चाहता हं, मैंने 22 सितंबर को दिल्ली से टिकिट की पब्लिक खरीदा। मैं पालियामेंट एकाउंट्स कमेटी के टूर पर गया था। वह चार स्टेट्स का ट्र था। मेरा टिकिट नंबर है-1190207 । मैं पर्सनली दो बार एम० डी० के पास गया। ये ऐसा महसुस करते है जैसे हम इनके मलाजिम हैं। मान्यवर, मैंने 22 दिन पहले टिकिट खरीदा कलकत्ता से, 14 ग्रक्टूबर को ... 402 फ़लाइट से मैंने दिल्ली के लिए ग्रो०के० टिकट कराया "जे" क्लास का ग्रौर हिन्दुस्तान की पालियामेंट के स्टाफ़ ने, पब्लिक ग्रकाउंटस कमेटी के स्टाफ़ ने वह टिकट इंडियन एयरलाइंस के मैनेजर को दिया। वहां तमाम एम॰पी॰ के साथ मेरे टिकट का ग्रो०के० स्टेट्स था। यह मंत्री महोदय बीच में खडे हो कर बताएं कि हिन्दूस्तान में एक भी फ़ुलाइट ऐसी है कि जिसमें 22 दिन पहले भी टिकर ग्रो०के० स्टेटस का नहीं होता है अगेर वह भी मैम्बर आफ पालियामेंट का प्राइवेट आदमी का ओ०के० हो जाता ग्रोर मेरी रिक्वेस्ट एम०पी० ग्रीर पब्लिक ग्रकाउंट्स कमेटी मैम्बर की थी। मान्य-वर, मेरा टिकट पहले ग्रो०के० हका और एयरपोर्ट पर जब वही टिकट दूसरे एम॰ पी० साहिबान के साथ 5.00 वज फ़लाइट थी, 1.00 बजे एयरपोर्ट मैनेजर को दिया। मुझे चार, साढे चार बजे इंडियन एयरलाइंस के मैंनेजर ने वह टिकट दिया इकोनामी वानिंग कार्ड के साथ। मैंने कहा कि मेरा टिकट तो "जे"

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[श्री सुरेन्द्र सिंह]

क्लास का है तो कहने लगा कि मेरी मजबूरी थी, मैं आपको "जे" क्लास नहीं भोज सकता, किसी स्रोर को एकासो-हेट करना था। मान्यवर, आज अगर यह एम०डी० इंडियन एयरलाइंस का यह कहे कि 22 दिन पुले का टिकट, मैं जब दिल्लो पहुंचा 16 तारीख को, फ़स्ट बर्किंग डे को मैंने इंडियन एयरलाइंस के एम०डी० को चिटठो लिखी और व्यक्ति-गत तौर से पेश हुआ । उसने मेरो दिकट का फ़ौटोस्टेट लिया ग्रीर मुझे अफ़सोस है कि आज तक मझे चिट्ठो की एक्ना-लेजमैंट नहीं आई। नॉट आनेली देट, एम डी ने ये कहा कि

My Manager cannot behave like this. Mr. Reddy was there and other MPs were there. His Manager came and requested the Staff and the Members: Look, Members of Parliament, you have many J Class. I have to request you kindly to give *me* back one J Class. I have to accommodate ethers. This is a shame on the part of the Department.

AN HON. MEMBER: Action should be taken on this.

भी सुरेन्द्र सिंह : मान्यवर, एक बात मैं दावे के साथ बताता हूं कि उस दिन उस फ़लाइट से जो 402, फ़लाइट शाम को याई कलकत्ता से, मैंने एम डी. को को कहा कि मैं कुछ एसे यादमियों को जानता हूं जिन्होंने सम डे सुबह टिकट परचेज किया है और वह उस "जे" क्लास मैं बैठकर आए हैं, यह मैंने बयान दिया एम॰डो॰ को। हम यह बर्दाग्र्त नहीं कर सकते कि मिनिस्टर के कमरे में, शिवराज पाटिल के कमरे में तो हम दरवाजा खोलकर चले जाएं और एम॰ डी॰ के कमरे में कार्ड और रिक्वेस्ट देने के बाद we are to wait for hours together.

SHRI KAMAL MORARKA: He should be sacked.

THE VICE_CHA1RMAN (SHRI AN-AND SHARMA): The Minister will take a serious note of this.

श्री सुरेन्द्र सिंह : मान्यवर, मेंने 22 दिन पहले टिकट ग्रो० के० क्यों करवाया ? मुझे मॉलुम था कि इस सदन के दूसरे माननीय सदस्य जहां से अते हैं तो वे अक्सर इस बात की चर्चा करते हैं कि टिकटों में अक्सर घपला होता है और मुझे आपका डिपार्टमेंट, प टिल साहब, एक लाइन की चिट्ठी न लिख सका। आप किसी भी महकमे में चले जाइएगा, इंडियन एयरलाइंस का मुनाफा हुआ है लेकिन कितना लेविशली, उनके दपतरों में कितने ठाठ से खर्च किया जाता है, हमको ऐसा मौका देखने को कहीं नहीं मिलता (व्यवधान)

मान्यवर, मैं दो सुझाव आपको देना चाहंगा । अखबारों में वक्तन-फक्तन देखने को मिलता है । जब कभी पालयटस लिए जाएं, ग्रगर एयर इंडिया पायलटस ले तो उनको चाहिए कि वह इंडियन एयरलाइंस के एक्सपोरियेंस्ड पायलट्स लें ग्रींर यदि इंडियन एयरलाइंस ले तो वह वायदुत के एक्सपीरियेंस्ड पायलटस ले । दूसरी बात. पचौरी जी ने काफी चर्चा की है स्टाफ के बारे में । नाइट लैंडिंग फोसिलिटी के बारे में मैं एक सुझाव कहकर अपनी बात इंस्ट्र मेंट लेंडिंग खतम करूगा Ð র্তন सिस्टम इनको एयर-पोर्टस देना पर जरूर कर चाहिय গৱা नाइट लेंडिंग फ़्रैसिलिटी नहीं है। पटना के बारे में देसाई जी ने ग्रीर मनोरमा जी ने बताया ।

इसके अलावा, मान्यवर में कहना माहता हं कि आप तो हवाई जहाज ने ज्यादा चलते हैं, आपको भी ग्रनभव होंगा कि जब हमारे इंडियन एयरलाइस या एयर इंडिया का स्टाफ़ हिन्दी बोलता है तो ऐसा लगता है कि जैसे कोई कैसेट भर रखा हो। वे हिन्दी वोलेंगे तो ऐसा पोज करेंगे जैसे उनको हिन्दी बिल्कल नहीं आती यह अक्सर होता है ग्रीर बोलते-बोलते हवाई जहाज पर हिन्दी उसको ৰৱ जाए तो पानी का गिलास भी ग्राखिर में देत ite This is the experience of everybody. This is the talk in the lobby also.

महोदय, एक बात विरोधी साथियों की तरफ से बहत गलत कही गई है कि प्राइम मिनिस्टर के लिए स्येशल एयरकाभ्ट न हो सान्यवर, नेहरू उन्हान से भाज मंत्री प्रधान की विमान ৰন্বা सेवाम्रो को को... (व्यवधान)

उपसमाध्यक (श्री ग्रानन्द शर्मा) : ग्राप बैठ जाइवे ग्रापका समय आएगा तो ग्राप बोल लोजिए । बीच में टोम टोकी मत कीजिए । यह गलत आदत है ग्रापकी यह आदत बन गई है । I request the Members not get provoked by what Mr. Ram Awadhesh Singh said.

ओ सुरेन्द्र सिंहः र्म मान्धवर. पुरजोर अपनो बात को कहंगा कि ত্ৰ भी प्रधान मंत्री जी विदेश। जाएं तो उनका विमान चाहो सरका की वजह से कितने हो दिन पहले प्राचंड पर रखना पड़े, कितनी ही उसकी ্রাব करनो पडे, वह करनी चाहिये । हमारे अनोजियन के कई साथी है जो इसको ठीक मानते हैं ।

मान्थवर, ने चाहता हूं कि जब भो इंडियन एयरनाइंस के पैसेन्जर्स अपना समान और अपना बैगेज लेकर चलें तो वह घर आकर देखते हैं कि कभी ताला टूटा हुआ है, या सामान बाहर निकला हुआ है । इसको तरफ भी ध्यान दिथा जाना चाहिए । धन्यवाद।

THE VICE-CHAIRMAN SHRI AN-AND SHARMA): Mr. Santosh Bag. rodia.

श्री राम अववेश सिंहः फिरकाग्रेस झ ई से ही बुलाएंगे क्या ? हमारी बारी है। THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): He has made a special request.

SHRI SANTOSH BAGRODIA (Rajasthan): Mr. Vice-Chairman, Sir, a thank you for giving me this out-of, turn chance to speak on this very important subject. रॉम अवधेश सिंहः आप तो हिन्दी बढि्धा बोलते हैं। जिस भाषा म बोट मागते है उसी भाषा म बोलिए(ब्यवधान)

SHRI SANTOSH BAGRODIA: My friend always finds it difficult wheni ever I like to speak in any language. I thank you, Mr. Vice-Chairman, Sir, once more for giving me this oppor, tunity to speak on this subject of functioning of Air India and Indian Airlines.

Before, I come to the main subject, I would like to record my strong objection to Vaghela's statement about the use of the aircraft by our Prime Minister. I strongly feel that it is not only in bad taste but it is*

SHRI SHANKER SINH VAGHELA: Sir, I, object to this. He has no right to call me* What does he mean by* I am speaking on behalf of the (Interruptions). The Prime Minister has no right to misuse the taxprayers, money ... (Interruptions) ...

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA); I think ... (Interruptions) ...

SHRI SHANKER SINH VAGHELA: What is this? (Interruptions) ...

SHRI SANTOSH BAGRODIA: Thk, is not unparliamentary.

SHRI SHANKER SINH VAGHELA: What do you mean by* *(Interruptions).* What nonsense you are talking?

THE VICE-CHAIRMAN (SHRI AN AND SHARMA): Have this discussion in an orderly manner. *(Interruptions)*

SHRIMATI RENUKA CHOWDHLU RY: Yes, we want a discussion in an orderly manner but you cannot mis, use the word as you like *(Interruptions)*

SHRI SHANKER SINH VAGHELA: I am not* (*Interruptions*) You are repeating it (*Interruptions*)

* Expunged as ordered by the Chair.

THE VICE-CHAIRMAN (SHRI AN. AND SHARMA): I will request all the Members to express their viewa without provoking or hurting others. Every Member has a right to express his views freely but if there is anything which goes against the *{Interruptions)*.

SARDAR JAGJIT SINGH AURORA (Punjab); The word* which ha_s been put there must be removed. *(Interruptions)*.

SHRI SANTOSH BAGRODIA: It is not unparliamentary. (Interruptions)

THE VICE-CHAIRMAN CSHRI AN, AND SHARMA): I will go through the record. (Interruptions') <

SHRIMATIRENUKA CHOWDHU-RY: The whole
(Interruptions)nation is our consti-. tuency.YouYoucannotuseYoucannot

the word* (Interruptions) . . .

THE VICE-CHAIRMAN (SHRI AN_ AND SHARMA): Please resume your seat. I am on my legs. I will request all of you once again, please have this discussion in an orderly manner. TheTe is no reason to get excited or use harsh words. I have repeated twice that I will go through the record and if there is anything which is not permissible under the rules, that will be exptunged. *(Interruptions)'. ...* No, no. You please resume your seats.

SHRI SHANKER S1MI VAGHELA: I am not at all. I want your ruling regarding that particular point. It is with my name and with the word Want removal of that particular word. You are not giving a ruling to re* move that word.

SHRI SANTOSH BAGRODIA.: I would like to mention here, Sir. our hon. Members could not understand *(Interruptions)*Expunged as ordered by the Chair. THE VICE-CHAIRMAN (SHRI AN. AND SHARMA): Yes, I will go through it. *(Interruptions)*

SARDAR JAGJIT SINGH AURORA: Is the word* correct or not? (*Interruptions*)

SHRIMATI RENUKA CHOWDHU-RY; ... to cast aspersion on the Member of this House *(Interruptions)*

SHRI SANTOSH BAGRODIA: It is not unparliamentary. (Interruptions)

SHRIMATI RENUKA CHOWDHU-RY: It is derogatory and denigrating to the spirit of the individual ... *(Interruptions)*. You cannot say that a Member of this House is*

THE VICE-CHAIRMAN (SHRI AN. AND SHARMA): Will you please re-

sume your seat? रेने कहा कि जिस कांटे कस्ट में कहा गया है, क्या सही शब्द हैं, रिकार्ड मंगवा कर उसको देख रहा हूं । ग्रगर ऐसी बात हुई है जो रूल इजाजत नहीं देता उसको हटा दिया जायेगा । ग्रभी डिसक-शन चलने दीजिए

श्वी राम ग्रवधेश सिंह : सीघा सवाल है, किसी व्यक्ति को कहा गया है। (व्यवधान)

उपसभाध्यक्ष (श्री द्वानन्द शर्मा) : मैने कहा है नेने रिकार्ड संग्रवाया है। नै उसको देखंगा।

श्वी शंकर सिंह वाधेला : बात पूरी होने पर आपकी रुलिंग चाहिए में आगे सूनने को तैयार नहीं हं (व्यवधःन)

उपसभ ध्यक्ष (श्री ग्रानन्द शर्मा) : ग्राप मेहरवानी करके बैठ जाइये ।

श्री शंकर सिंह बाघेलाः एक व्यविस को कहा गया है तो इसमे रूलिंग देखने की क्या बात है... (व्यवधान)...

उपसभाध्यक्ष (श्री ग्रानन्द कर्मा): रिकार्ड देखे बिना नहीं हो सकत। रिकार्ड में जो कहा गया है उसको देखना जरूरी है।

श्वी राम अवधेश सिंह : इसमें कांटेक्स्ट की कोई बात नहीं है। (व्यवधान)

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): You please sit down.

अब आप बैठ जाइने।

श्री राम श्रवधेश सिंहः नहीं बैठूंगा... (व्यवधान)

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): You won't defy the Chair. 'AH right?

श्री राम झबबेश खिंह : हमारा कहना है ... (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMEN. TARY AFFAIRS (SHRI M. M. JA COB): Mr. Vice-chairman, I have a submission to make. You asked him to sit down. The Member said he would not sit down. Whatever he said after that must be expunged. (Inter. factions)

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): As per the rules, no Member is allowed to use the term* for any other Member and if it has come on the record, it will be expunged.

SHRI SANTOSH BAGROD1A: Mr. Vice-Chairman, Sir, I would like to mention here now that our hon. friend has not been able to understand the difference between an in dividual and the Prime Minister of the country. The aircraft is not allotted to Rajiv Gandhi as an individual. Let us understand this. (Interruptions). These people are so much scared of the popularity of our Prime Minister that they cannot think of anything but speak, at every oppor. tunity, something against our Prime Minister. They think that the aircraft has been given for the comfort of Shri Rajiv Gandhi. Let them understand that it is given for the security of the Prime Minister of the country

◆Expunged as ordered by the Chair.

but not for Rajiv Gandhi as an individual. A reference was given that smaller countries or larger countries do not have private aircraft or private planes for their heads of State or chief executives. I beg to differ with them. EVen much vm-aller coun_ tries have their own private planes which are used by their heads of State or chief executives simply for efficiency and security. The statements made by my hon. friends on this point are in very very bad taste. I request all of them to refrain from this kind of references in future. It is not going to help the country's security in any way.

Now, coming to the efficiency and functioning of Air India and Indian Airlines, I have had the opportunity of travelling by Air India and Indian Airlines planes for the last 30 years, practically every week, once or twice, around the world. I would like to give a recent experience. It happened only this year. Sir, I travelled all over the world with my parents. With a view of nationality, I mean with love for the nation, we decided that we would travel by Air India whereever its services were available. I am very sorry to say this. We travelled by eight or nine or ten different air Everywhere the airlines lines were flying on schedule. There was abso lutely no problem or difficulty. Most unfortunately, in the New York-Lon don and Rome-Delhi sectors we had to travel by Air India. On both the occasions, the flight was late by four or five hours. Maybe, there were definite reasons. I do not say it was just because it was habitual. But it was verv unfortunate. For the first time mv parents were travelling around the world. They were asking again and again why it happened me Really I had no reason to tell SO. them. Whta could I tell them? It was a very very sad experience. Though we were very happy on the aircraft-'there is no doubt about that-as far as the ground service was concerned, it was just awful. Whether it is in New York or it

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ig in London or it is in Rome or, for that matter, in any airport in the world where Air India operates, its ground service is awful. So I make this request to the honourable Minis, ter, I will be the first man who will be suffering if he does what I am going to request him to do; even so, I make this request, which is to please reduce the sectors. We don't mind if you can fly only one flight between Delhi and Bombay. You may offer only one flight. But let that be efficient. At least I know when I am going to the airport that I will get my flight, that I will get a clean service. It is not that I decide to fly in the morning and I fly probably the next morning. I am not relating to you the epexrience We have had for the last two or three days. I just cannot narrate it. A number of my friends have complained to me they could not come to Calcutta because Bhubaneswar-Calcutta flight had been cancelled for three days In succession. I understand there was a pilots' problem. But can't our staff who are managing these flights decide in ad vance, say, for the next 24 hours or for the next 48 hours the flights will not operate because this particular problem is there?. Why cannot they plan a little ahead a little in advance? All this mess is because of the carelessness and indifference of a few officials. Because of their carelessness and indifference why should we make the innocent passengers suffer at all times? We have 20000 workers for 50 aircraft: that means, 400 workers per aircraft. If you refer to statistics it is definitely much higher than in other airlines in the world? All right, taking into consideration the Indian conditions I won't mind this ratio. If we need to give them employment, please give them. But please give them employment and tell therm they have to work, they have to earn their employment. Let them work only four hours. Whatever number of hours they work, let them work for us. If we have to go on

giving examples like Mr. Sursnder Singh has given, I can make a volume of my experience as I travel every week and I have a new experience every week, for the last thirty years. I am not going to go into all those details except one or two which you know and 1 would dike to report again.

Utilisation of aircraft. I know our airlines are using the aircraft to the maximum. If they are airworthy I have no objection. If they are efficient I have no objection. But please do not utilise them at the cost of the lives of passengers. If they need four hours' rest, please give them: the needed rest. That is a technical side and let that technical decision be taken by the concerned staff with due care. On a number of occasions re cently I understand the engineers said, all right, this is tolerable, you can fly. in spite of the nilot objecting to the flight. But the rules say if the engineers say 'it is okay' the pilots have to fly the aircraft. I request the honourable Minister, let the pilots take that decision; their decision should be final, not that of the engineers, because it is the pilot who is risking his own life and the lives of passengers. I understand Singapore changes aircraft every two years whereas we have an Air India whose aircraft are used for 10 to 12 years. I still maintain that a number of people use Ambassador cars for 10 years, others use them for two years because they are rich people and can afford to change while the poor cannot. I understand ours is a poor country and, therefore, we are using them for 12 years. But if after 12 years they are not airworthy, we cannot risk the lives of passengers. So, all these factors must be seen very carefully.

Then expansion of the airlines. The airlines require expansion of up to 12 to 15 per cent Whereas you have a constraint probably that you ean_ nof *go* beyond 7 to 8 per cent. Well,

that is a problem which we have to sort out with the Planning Department. *{Time-bell rings)*. Since you want me to conclude, I would just go over my points very quickly.

At the airports the absence of porters' service poses a great problem. Porters not being there, old ladies are hard put to, although there is supposed to be a free service on re quest, A number of requests are made. Children cannot use porters. I will give a suggestion, Sir. For security reasons you cannot allow. Either you allow recognized porters which you have been allowing in the past, or you take the baggage¹ at the gate itself as in America. Baggage is taken the moment you get out of the aircraft. Then there is no problem. I am not trying to compromise on security. Please do not make the whole thing so uncomfortable that the passengers And it impossible to go inside.

Aircrafts are dirty. Toilets are dirty in this 20th century. I have written many, many letters to the Minister also. Even at international airports like Delhi. 1 have noticed, and I have personally explained to the Airport Manager that the WC areas are full of water; you cannot use them. A simple suggestion I will give is: if necessary, remove taps from them. But please keep these things cleaner, otherwise I do not think we will be able to really im_ prove the facilities at our airports.

About food, my friends have already written. I have said that I am not going into more details.

Sir, on the safety point I have written a number of times, and this has been confirmed by the Ministry. Ladders are not provided when the aircraft lands. Imagine we have spent crores and crores of rupees on aircrafts but there is no facilities for coming out of the aircraft. We land at 11.30 from Jaipur at Delhi airport. There is only one ladder provided at the front gate. The passenger on the side takes about 20 minutes to come out of the aircraft. By that time he feels very tired. But it is unsafe also. As per the Safety Rules for landing, the passengers must be evacuated as fast as possible. *{Time Bell rings}* This has been done in spite of your orders, Sir.

On small things I will not take time. But towels supplied are not refreshing; they are actually stinking.

Well, Sir, I will like a human touch in the administration. All my friends have spoken about it. I fully endorse on this point.

Most unfortunately, I have to mention here that even your personal staff, either they are not available on telephone, or if they are available they ignore; they want a letter in writing. Of course, I think recently we have been given some secretarial fund's for employing a part-time secretary. Otherwise really I do not know how MPs can write a letter, send it to your office, and particularly in an emergency. Even MPs are not recognized on the telephone, by your own staff, Sir. I just want to know if you can find a better procedure by which MPs can at least muke some emergency request when something can be done by the Airlines. Let MPs not be treated just like dirt, Sir.

Regarding the Enquiry informa tion, this is a daily routine. A flight from Calcutta takes two hours. If the flight takes off at, say, 6 O'clock, till 7.30 at Delhi airport nobody knows what is the position. We have all the modern equipments and systems. Can't we know it? It takes ten minutes or twelve minutes or even four or five minutes when the flight takes off from there. We have the telex system. We have all modern systems in our country. The Indian

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Airlines is having all these systems. But nobody cares to use them. Nobody cares to reply properly. I will request the hon. Minister to please introduce human, touch, and that itself will solve all the problems. *(Time Bell rings)*

Sir, the last point. Pilots desire to play sometimes while they are flying. What has happened in the Ahmedabad and Gauhati accidents? I understand and it is because of low flying, which was not necessary. Sometimes the pilots become fanciful at the risk of their own lives and lives of passengers. These things really I don't know. I have no suggestion to make. But we have to And. out a way whereby at least they can be made more disciplined. Sir, about medical certi. flcates we have already discussed in the past also.

Sir, in the name of security we are not allowed to enter the airports. I fully agree; I arm not willing to compromise on security of the airports or the security of any individual. But please find out a way. We have people who are going to receive us or people who are going to see us off. Either you decide to change your Indian culture like the culture of any other European country or American countries, where nobody goes to the airport. Either we decide that let us change our culture. Or we want to continue the Indian culture where men will go to receive us or see us off. What objection do you have, Sir. They iust are not allowed to enter. You check him the way you like as thoroughly as possible. Please make some space available outside the airport where they can sit comfortably and have some drinking water. Other, wise, even MPs, MPs' wives and children-well, I am nor saying that you please given any special f.icilitifs to the MPs; I am talking about the ordinary nassengers' families. They are just now allowed entry. They are not allowed to go in for endorsement

also. How do you expect them (*Time Bell rings*)

I know you are getting impatient; but I am equally hurt and impatient.

THE VICE-CHAIRMAN (SHRI AN-AND SHARMA): We have limited time. You will have to cooperate.

SHRI SANTOSH BAGRODIA: One more minute.

In this connection, what kind of security is operating? The hon. Minister knows. I have complained in writing about one officer who has gone beyond all his powers. He has refused to bother even about the MPs, State Ministers, even Cabinet Ministers, whereas an ordinary man was given a pass to go near the air_ craft. But no action has been taken. I am not saying you throw hirm out in the furnace. At least remove him from there. And what is the use of public men like us who' complain and no action is taken? They are defended. Please defend them. As a Minister you probably have to defend them:. But please don't defend them for the sake of defence.

Sir, final point. If you can develop Jaipur as an international airport, this will reduce congestion at Delhi.

Thank you very much. I am very sorry I have taken much longer than what you desired.

SHRI E. BALANANDAN (Kerala¹): Mr. Vice-chairman, Sir, the Agenda says: To raise discussion on the functioning of the Air India and Indian Airlines. I am sorry that I must say that we can only discuss about the malfunctioning of the Air India and Indian Airlines. The total function has a big compass⁷. Within a short snan of time I will not be able to do it. Therefore, I will confine myself to the malfunctioning.

^i'r, the functioning of the Indian Airlines and Air India has touched a

new low in recent times. On October 19th, the collapse of an Indian airlines plane carrying 130 people and the next day another 40 people killed in Assam sent shock waves through, out the country. During the last four or five months, the functioning of the Indian Airlines and Air India has really pained everybody who is thinking about it. On the 29th of last month an Airbus landed at New Delhi with the front wheel dam-aged. Luckily the passengers escaped. Since this took place after landing, the plane came to a stop. I must say that this was a miraculous escape. Nearly 30,000 passengers are travelling through our 162 daily flights. Of late, I am told. '50 per cent of the flights go delayed because of or regular maintenance and repairs are not carried out in time. Therefore, 50 per cent of the flights always go delayed. Let us have a close look at the quality of the aircraft. This plane was 18 years' old. It had done 43000 hours of flying and 47000 landings. Even then, proper repair or maintenance was not done. Two days before this tragic incident, 'some trouble developed in the same plane. It had to be landed at Ahmedabad, the same place Where the accident took place. The plane was landed because the hydraulic system was not working. Now Ahmedabad is an airport where lot of traffic¹ is there. There are 17 landings every day. There are no proper instruments for landing there. Parallel and vertical systems are not there for landing. Vertical landing system is not there at Ahmedabad and the parallel landing system is not working. This is the reason for the accident. In the circumstances, one can conclude that the responsibi. lity for this accident should be borne by the authorities and by the management. I must be soft to the Minister. I know him Well. But if 130 people die because of poor maintenance, worn-out aircraft, 18 years' old aircraft, because of visibility being poor at the airport and because of techni. cal arrangement not bain? proper,

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then what a pilot can do? The accident which I am referring to took place due to inefficient management of which our Minister is in charge. Recently, an accident took place in Japan and 500 people died in that accident. "What happened? The President of the Airlines resigned irnme. diately. Therefore, even though it may look odd, I am constrained to say that the Minister should resign and set an example so that the seriousness of this thing goes into the airlines management.

You know, Sir, that in order to instil efficiency in the airlines, our Prime Minister thought it fit to have industrial experts, industrial genius and industrial giants of the country must be then in the Indian Airlines and Air India. Tata has come and Bajaj has come. What happened after that? What happened after their coming into the management of the airlines?, Now, we are told that 50 per cent of the aircraft are going delayed. This is the situation.

Our Prime Minister hag gone on record in this House itself saving that the aircraft which are being used by Vayudoot are so bad that nobody will buy them even if they are given free. That is what was «sid by the Prime Minister of this country who is a better qualified person than me to judge the quality and efficiency of an aircraft because he himself was a pilot. He said that the aircraft which are being bought by Vayudoot are so bad that we won't buy them even if they are given free. When we go through the records, we find that 20 aircraft have been bought. These are the same aircraft which our Prime Minister did not want to buy even if they were to be given free. That was the statement made by our Prime Minister. How is it that we bought these 20 aircraft for Vayudoot which are useless? The result is that our people die in good numbers because of accidents. Not only thai This has happened in spite

E. [Shri Balanandan] of Minister. the Prime Somebody says»-I don't kntfw-that it is because some influence wasi exerted by some foreign companies on the authorities of Vayudoot Airlines and these aircraft have been bought. Mr. Minister, you will be able to explain why this is being done in spite of the statement made by our Prime Minister.

Another important thing to which I want to draw your attention is the malfunctioning of the systems in each aerodrome. I told you about Ahmeda bad. Our friends who spoke before me said about the daily delays. Yesterday, our Kerala MPs could not come because the flight was delayed. Yesterday another MP told me that from Vijayawada to Hyderabad he could not come. This is a daily occurrence. Why is it happening? It is because we are now having only 50 planes. Somebody has suggested to curtail and cut down. I do not say that. But the requirement of the country is so large, now that you are managing this, you should demand the Government to put some more money in this sector so that more planes can be bought. I do not want you curtail it. And the protective system is also required. Modern system is fool-proof. If any pilot wants to do something wrong, he is not al lowed to do so because the modern systems are so perfect. Therefore, those protective devices have to be bought by the Indian Airlines and Air India so that our efficiency can be improved. Many hon. Members spoke about the other things. I would only suggest two or three things about the functioning of this Corporation.

Sir, as you know, I am from Kerala. From Kerala, from Trivandrum many people are going to the Gulf countries. For the very same distance, if you travel from Bombay and from Kerala, more money has to be paid by those who travel from Kerala. Why is it so, Mr. Minister? There are complaints from Kerala. And there are so many fantastic statements in reply. I may tell you that from Kerala so many are going abroad and they are not getting flights. Those troubles are there. I do not want to complain about that because I know that we are not having sufficient number of aircraft. I just give a go-by for that thing. But about the increas. ed fare, why should there be a discrimination? I am told that is because some influential people in Bombay are influencing the authorities of these Airlines to see that the traffic from Trivandrum is kept low. The second thing is that there is a demand to make the Trivandrum airport an international airport. All the facilities are there. Only one thing is not there. What is that, Sir? You know that. That is, the authorities in Delhi under him. I know the Min ister personally and be may not have such a kind of feeling against any State in the country. But to our bad luck, I am constrained to say that today Kerala is neglected on this ground too. Therefore, Sir, when I enter into this question, first of all, the Airlines authorities should admit themselves that they were responsible for the death of these people, nobody else because, Sir, our Indian Airlines and Air India, specially Air India could not provide proper technical and mechanical safety arrangements in! the planes. The aerodromes are not' provided with the required safety arrangements. This was the reason for the disasters that took place. I am not going to repeat all the other things. At least, in the future, this should be remedied. And I must request you one thing. Our hon. lady Member brought to your notice that you are operating so many kinds of aircraft. 18 years is the life of a plane. And you have to keep the spares. Is it* possible We have to standardise our operation. Being controlled by the Government under different Corporations, our operation can be standardised. Let us say buy two, ten or five standard aircraft, modern aircraft so that we can keep spares etc. and also so that our ope-

rations can be efficient. I must request through you that we must com_ pete with the world. I say that cur technicians our pilots are up to the standard, international standard. and you see I tell you that these Tatas and others they do not understand about wages, salaries etc. They take the workers as enemies. I do not want to lecture on that. But I only tell you that these pilots, these engineers, these mechanics, who are working in our establishments are offered high salaries and high positions elsewhere because they know that our staff is better. Their behaviour etc. somebody was complaining. All right, we can tell them that they should » behave properly. I do not subscribe to their views. I only request the Minister that these points may kindly be considered and he must be conscious that we are dealing With human lives and also we are competing in the international market and that India is a developing country. There, fore, our Airlines should be made pucca uptbdate, good and they should attract more travellers. Thank you, that is what I wanted to say.

SHRI VISHVJIT P. SINGH: Mr. Vice-Chairman, Sir, I do not want to get involved in giving all kinds of fitfuree, but there are certain very basic figures which need to be seen in any discussion regarding

SHEIMATI RENUKA CHOWDHU-RY: To be seen, to be believed.

SHRI VISHVJIT P. SINGH: To be seen to be believed, to be disbelieved, I do not know what to say. *(Interruptions)*

SHRIMATI RENUKA CHOWDHU-RY; That is the illusion that you give.

SHRI VISHVJIT P. SINGH: No, I do not give any illusion. Sir, I will deal first with the Indian Airlines.. I am not going to take much time. I will deal first with Indian Airlines. I will then go on to Air India. THE VICE.CHAIRMAN (SHRI AN-AND SHARMA): Are you going to deal with facts or figures?

SHRI VISHVJIT P. SINGH: I am going to deal with the department. (Interruptions). The figure Deccan Queen is yours, not mine.

SHRIMATI RENUKA CHOWDHU-RY: Look at this jumbo talking, with all the excess baggage

SHRI VISHVJIT P. SINGH: Sir, we have fifty aircraft and seventy destinations, and nine of these aircraft are flying a minimum of fifteen hours a day, touching twelve destinations. In other words, landing practically once every hour. Planes which are eighteen years old. I can imagine that if there was a birth in the plane when it first came that child can probably now be a pilot, flying that same aircraft that is the situation. And what do we have on the other side? Twenty thousand employees, four hundred employees per aircraft. The man to aircraft ratio being 400 for each air craft and, Sir, the number of passengers only 28,000 per day, in spite of all this. So, one and a half passengers per employee. So, for each one and a half passengers you have got one employee to look after. That is the situation. I am talking of the figures (Interruptions).

AN HON. MEMBER: Who is that particular employee?

SHRI VISHVJIT P. SINGH: I have three of them looking after me. I am larger.

The point is that in this situation what do you expect? Your fares are amongst the lowest in the world. So, how are you going to make a profit? You make a profit by seeing to it that the planes are in the air all the time, as much as possible, maximum utilisation. What does this maximum utilisation result in? It results in profits, yes, but it also results in safety factors being ignored. It results *in* the planes being serviced at night,

[Shri Vishvjit P. Singh]

•when people are tired. It results in technicians' strikes; it results in the cabin crew saying that we cannot fly six hours; it results in the pilot say. ing that we are suffering from fatigue; it results finally in the plane collapsing, as we have seen. That is the *situation*. In the face of this situation, what are we going to do? I will come to the solution later.

I Would now like to tell you about Air India. Let us go to Air India. They have 19 planes; now they have got two more, and so it is 21, then we fly to 34 countries; the planes are 12 years old with 7,000 employees and everyday 17,000 people approximate ly, flying by Air India ------.

AN HON. MEMBER: No, it is 17,000 employees.

SHRI VISHVJIT P. SINGH: So, 7,000 passengers and 17,000 employees; yes, I seem to have got mixed up as usual. Now, what do we find?. We spread ourselves too thin both in Air India and Indian Airlines. Whenever pressure comes that let us have this destination or let us have that desti. nation, We fly to that destination, whether it is within the country or outside the country. Again, the planes are over-utilised; again everything is done. It is the same pattern being followed. And then what do you expect into this huge morass of employees of all kinds of people getting salaries for doing J don't know what? You think you can produce one Minister, then you produce one Managing Director who is the whiz .kid. Mr. Arun Jatlev and come out with a magic solution! They don't have any magical solutions by which they can solve them. You have to give them support. And how do you give them support? It is by allowing them to change the whole ethos. What is the ethos today? We have seen the ethos. I have seen the ethos. Everybody has mentioned right from Mr. Surender Bansilal to Mr. Bagrodia to Members of the Opposition. Everybody has

mentioned the kind of service they get, right from the ground crew, which does not bother you. I had the experience when flying all over the world. In Hong Kong, the Manager, Air India told me " I am sorry I cannot do anything for you; better go and get everything done yourself. There is nothing I can do for you". I said I have got a VIP stamp on the Air India ticket: it is honoured by every other airlines in the world. What about you? It is Air India ticket. He said "We are sorry; we cannot do anything". Air India VIP ticket is honoured by evrybody except Air India. That is the situation.

As far as luggage is concerned, somebody mentioned about it, every-time I have flown by Air India—and this is the record—they have always lost my luggage. And last time I flew by Air India. That I think was in 1986. I must tell you; it is very funny. So in 1986 they lost my bag and I got hold of Air India people and asked them: Why don't you get my bag back? They said: 'We can get your bag back but you will keep quiet'. I said, yes, I will keep quiet. And he rings up Bombay and says: 'Look, if the bag is there, nobody will be punished; they are not going to find out what happened; please send the bag back.' That is the situation.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Did you get it back?

SHRI VISHVJIT P. SINGH: Yes, I got it back. The staff has got management in its control. The management is being blackmailed by the staff. That is the situation today, we give them support, they will not be able to solve these problems. Unless we give them support, they will not be able to solve these problems. Merely being recuperative, merely criticising them is not going to get us anywhere. We have to give them support; we have to give to the hon. Minister the support. We have to

give to the Boards of the airlines the support about which I will speil out what kind of support it will be. Talking about thg food, the food is execrate. At tunes it is not even edible. 1 have seen many times. Sometimes there is no food except some apple or some sandwiches. Why? Because something is on strike. Ice-creiim they serve, I think they have been buying the same ice-cream for the last 20 years. Sometimes you get a feeling that it may be 20 years old. That is the situation. About cleanliness, everybody has mentioned. About efficiency, we all know the situation. There is no imagination at all. No imagination has been 6 P.M. used. I have flown by different airlines all over the World. Every national airlines has a national ethoS- Even to the extent of things available dutyfree. There are a whole lot of very beautiful handicraft available from those countries. For example, in the case of Indonesia, it is boutique. In the ease of Malaysia, it is pewter and so on. But Air India is the only airlines in the world where there is nothing available from India. You have French perfume. You have American cigarette. You have English tobacco. But you have got nothing Indian available at the dutyfree Shops,

AN HON. MEMBER; Scotland scotch?

SHKI VISHVJIT P. SINGH: The scotch is probably Indian,

THE VICE-CHAIRMAN: (SHRI ANAND SHARMA): Not even peanuts?

SHRI VISHVJIT P. SINGH: I do not know about peanuts. Very soon, we will be getting Pepsico peanuts. It is all right.

What is the solution? What has to be done is that we have got to cut back. Cut back on what? On the excess staff. How do we do it? We

have set up the Vayudoot. We have set up the Pawan Hans. We have set up the International Airports A11thority and the National Airports Authority. But Sir, the remarkable thing we have done is that we launch a massive recruitment drive in respect of the various authorities and corporations we have set up. I do not see any reason why in the expansion of these other subsidiary services, excess staff from both the Indian Airlines and Air India could not be adjusted. I do not see any reason why it cannot be done. I am sure it can be done.

While on the subject of staff, I would like to mention one thing. I do not want to get into the aircraft and myself looking into a mirror, When I see the staff who are to look after the possengers in the aircraft, they look like me sometimes. Whaf is the situation? In Hindi, we have a *Kahawat*

The situation is such that we have got a cabin crew which is atrocious. It is absolutely atrocious both in Air India and Indian Airlines. There ought to be an age in regard to recruitment and an age in regard to removal of staff. Then they should go to the ground Staff.

SHRi GULAM RASOOL MATTO: As a spinster, take it in an aesthetic sense

SHRI VISHVJIT P SHNGH I am a bachelor. I am not a spinster. I do not know whether you are a spinster. *(.Interruptions)*

SHRI BIR 3HADRA PRATAP SINGH (Uttar Pradesh): You are a chronic bachelor

SHRI VISHVJIT P. SINGH: I may spring a surprise on you, Bir bhadraji. You never know.

SHRI JAGESH DESAI (Maharashtra): when?

SHRI VISHVJIT P. SINGH: Sir, now I want to wind up the whole thing.

AN HON. MEMBEK: Including your bachelorship?

SHRI RAOOF VALIULLAH! (•Gujarat); You want to wind up the Indian Airlines?

SHRI VISHVJIT P. SINGH: We have to do rationalisation. What is required is rationalisation. What is required is for the Government or India to Pour in funds. I know there resource constraint. Ι know that tourism is not one of our essential areas of priority at the moment. But civil aviation ought to be. Priority has changed over the years. Time has come when We have to give civil importance it deserves. aviation the Government of India has got to make up its mind to subsidise a large part of the expansion of the We have to civil aviation sector. put in some money whether we like it or not. in the form of aircraft and in the form of other services. We have to do that. We must plan for it; how we are going to span the priorities: at some point of time, as soon as posr siBle.

Now, a stage has been reached when merely negotiating with the unions, merely bringing about some cosmetic changes, is not going to get us anywhere. I know the remarkable intelligence of our officers, of our Ministers, but let tell you. sir that they will not succeed me some very drastic solution is found. unless Without a drastic solution, nothing can be done because the situation today has become very I have pointed this out. drastic. I am concluding. The situation has become so drastic that only a very very revolutionary solution the thing. And this solution can set right can only be a strong will to cut back first and after cutting back, creating efficiency and then creating expansion in the true

methodology of management. If they do not do it, all I can say is that I know how good looking the hon. Minister is, how good looking the Managing Director of Air India is, who looks like a film star, because he lives in Bombay he is dressing like a film star, if you allow me I may repeat this couplet:

खुदा जब हुस्न देता है तो नजाकत आ ही जाएगी। कदम रुक रुक के रखोगे तो कनर बल खाही जाएगी।

SHRI PRABHAKAR RAO KAL-VALA (Andhra Pradesh): Mr. Vice. Chairman, Sir much has been talked about this subject, regarding functioning of the Indian Airlines and everybody is agitated about the func-) tioning of Indian Airlines. I think by this time the Minister could have felt the gravity and intensity of the functioning of this Airlines.

Sir, when the Parliament Sessions are on, we, from South, from Hyderabad, Madras or Kerala, are subject to travel in the Airlines frequently, most probably in every weekend. We have got so many practical experiences about the functioning of the Indian Airlines and all that. The other day, on the 2nd of this month we were waiting at the airport to go to Luckily, Mr. Buta Singh, Hyderabad. the hon. Home Minister, was also at the The flight which was scheduled to airport. leave for Madras at 6.20 was delayed by 7 hours (inter-fuptions) Whatever it is, but after every half an hour they were an-nouncirxj? further detention of the Ultimately aircraft. hon. Buta Singh tripd to verify which other flights were running late. It was found that the flight was delayed by four hours Bombay and Calcutta flight by five or six hours. What I want to say isthere is no accountability, there is nobody to check what is happening in the Airlines. Even the hon. MinisfYr Was not informed what had happened. They simply said that it

was a mechanical defect or engine defect.

What is the reason behind these delays? We have come to know that the available aircraft is engaged round the clock, with the result that no time is left for servicing even. With the present traffic nearly 200 aircraft are needed but only 45 to 50 are available. This is resulting in all this confusion and criticism. Sir, the Indian Airlines in this country is a monopoly corporation. There is no parallel organisation. My presumption is that it might be making pro. fits, but then why don't you allow some other agency to make these flight arrangements?

Regarding the ground and the commercial staff. all the hon. Members have complained about their functioning and courtesy to the VIPs. Only yesterday, in the morning we took the boarding card, but there was no seating arrangement, there Was a lot of confusion in the flight itself. Kindly issue them necessary The Minister should feel instructions. the gravity and intervene. We do not want to sacrifice our lives for petty things. We are ready to sacrifice for the country for the integrity and development of the country, not just for these mechanical defects in the aircraft. So I request the Minister In this context to intervene and (See that these airlines work efficiently and get compliments: from the people. Thank you.

THE VICE-CHAIRMAN fSHRI ANAND SHARMA): Shri Vishwa Bartdhu Gupta. Just a minute. They have curtailed their time and instead of one. they want two speakers. So let Sm". Renuka Chowdhury also speak.

SttRIMATI REOTKA CHOWDHURY (Andhra Pradesh): Thank you so much, Sir, for giving me the opportunity to speak. Without beating about the bu9h, let me try and give a comprehensive picture of wnat all of I us are trying to say. I associate my self with the sentiments expressed by a large number of Members who have already spoken, more particularly my colleague, the lady Member, who has drawn from her wealth of experience, having been associated with civil aviation in her years of serving as a Min_ister. She had a lot of very technical aspects which I am very proud that a woman has taken cognisance of and she has verbalised them today. All of them were very true and we must see that these aspects are examined comprehensively and in the correct perspective.

I also support my colleague, Shri Vishvjit Ji, who said that we must support the Minister in his endeavour to organise this disorganisation that is taking place and see that he brings about a viable via media between commercial feasibility and actual delivery of goods as well as services, because it is a consumer-oriented in dustry. Let us see it in the correct perspective of the Airlines irrespective of the fact that it is a monopoly thing. Besides considering it as an air transport, it is a means of communication. Let us view it as an essential Do not reduer the essential commodity. commodities to only rice kerosene and sugar. Transport today is an essential commodity for a country of our size. It is an essential service, as well as the staff of the Air lines must be brought under the legislation of essential services. They cannot hold the country to ransom by going on strike for demands which can be negotiated otherwise, whereby the nation is incurring a loss, not merely in terms of statistics of monetary and financial by the Airlines, but also in losses incurred terms of services that are rendered by people who are required to be at other places. We have come to the conclusion that we can only fly Airlines if we have the time. Indian Otherwise we will go by train which will probably reach earlier and failing that, we will go by ' cycle which is pollution free and has

[Srat. Renuka Chowdhury] been my party symbol. You take it in its correct perspective anu then you do the budget allocation for an essen, tial commodity which is going to be revenue resource also. Its revenue resourcefulness has to be utilised to its correct optimum levels, of both flying time and performance time as well as mechanical ability. When we speak of technical aspect of training our pilots on simulators, we are importing trolleys, which is a shame, because our nation has the only institute of its kind in the whole of South-East Asia-the Institute of Aviation Medicine based in Bangalore, Kama. taka, where we have simulators which have been made indigenously at HAL. And please note that we are training pilots from other countries in our Aviation Centres. And if anything our Prime Minister is qualified for, it is this thing that he knew how to fly. That is his only qualification that he was a pilot. So he should take cognisance of this because he has been through IAM. He must encourage the Minister concerned because the Minister has taken over this portfolio recently and has inherited a lot of problems along with the managerial problems. Now we must see that when we have an Institute like this, actually there is no need for us to import trolleys. I am just going to take up with the International Air. ports Authority of India Why we cannot make indigenous trolleys, etc., because it is a shame that we are losing foreign exchange on these things when we can as well make them.

When we talk of contracts, why are we giving food catering contracts on our international routes like Frank-furt_London-Delhi and others? Whenever there is a strike, we are taking food from other people. It is terrible. Please encourage Indians who are abroad, take recognized Indian restaurants and get them to cater food on your flights so that we become responsible. Collective responsibility and nublic accountability come from us.

What is important today is that we have failed in the airlines to carry the original message that our hostesses are our Ambassadors of the Air. No longer do the personnel of our airlines consider themselves as ambassadors of our country, diplomats of our country. We do take a lot of nonsense sometimes, I agree, from airports both Indian and foreign. The passengers are not above board when it comes to misbehaviour. I have seen passengers dead drunk and misbehaving with an attractive hostess and the girl keeping her lips sealed because her duty is at stake. We also, as a people, have a responsibility towards our girls who are flying on these aircraft. I do agree that we must maintain the standards and the customer is always right. But let us examine ourselves honestly on this floor because, if we cannot be honest on this floor we cannot be honest anywhere else in the world; we have no right to preach to others.

Hence, when we examine this industry and its inherent managerial problems, we have got to bring it under the umbrella, I repeat, of essential commodities and essential services, and they cannot go on strike when they choose.

There is another thing which is often done for the convenience of the airlines. I know this because I come from an aviation background and I have also had many flying hours logged in with me and I know what exactly is done to suit the management, our airport authorities as well as the airport managers. A certain number of seats must be left for allotment at the discretion of the because you never know because there may be emergencies like a death, a mar riage, a disabled passenger and in such circumstances a seat is given at the discretion of the airport manoger. But, do you know that if you are willing to pay in foreign exchange you can get an Indian Airlines' ticket?. I

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know that for a fact—I want to go on record because I made a passen ger pay in dollars to see if he would get a ticket, because this accusation was made at the Delhi airport. The ticket was paid for in dollar'?, afterwards the money was converted into Indian rupees whereby the exchange was got, and whoever the persons responsible pocketed it. These loopholes need to be plugged. We are not

going to sell our nation and our hospitality for a few dollars more. This is where the breakdown of the system starts where a man who has the authority and some discretion in his hand is misutilizing it . . . *(Time Bell rings)* .. . Sir, please. With due respec I am winding up.

This is where the corruption starts. It is not just corruption in terms of money. It is the corruption of the morality of ours as a fabric, as a nation, as a people that we lack the inherent sense of responsibility that we have to discharge. Then that goes with the Union Home Minister also. When he is to meet the Prime Minister and when he is late. I ami sure the Prime Minister is going to accommodate him. They have other methods of communication like Fax telephone and telex. But, for the Home Minis ter to delay a flight inordinately and, worse still, in collusion with the staff who go on telling the passengers that there is a technical snag, what does it mean? In view of what has happened recently where our aircraft have been where our nose-wheels are nose-diving, caving in, where our landing gear does not lock, where the hydraulic systems fail and the baggage does not come out, where you have no instrumental landing systems, where you have no night.landing facilities, "where hotels a dilapidated vour are in your airlines staff are condition and where insolent, arrogant and indifferent to the passengers' plight, in such circumstances, for the crew to say that it is a technical snag, is it proper? I ask you: please define snag." "technical I do not understand "technical snag" when the

Discussion

aircraft has landed last night, and if is going to take off this morning. That means that the ground crew have not done the A check, the B check and the C check on the aircraft. Is that a technical snag? You cannot add to fear of the passenger who is flying because he has to, not because he wants to. Nobody wants to spend money on air travel, additional money on air travel. It is hard-earned money. Saying that there is a technical snag, we are delayed for one hour, two hours, seven hours. You are creating inherent insecurity in your passengers. That is why your passen-ger.flying figures do not match the amount you have invested in it, and it becomes a noncommercial, nonviable airline. As it has been admitted by some of the reports in. the Press, you have your system which says that your crew can fly, your staff can fly as one of the perks whereby you have three passengers in your international flights, and the rest are all your regular crew and staff. They are all flying in first class. I agree, perks are important. Then what happens? You try to update the system. You say that it is a free ticket. What about the food?

What about the liquor, alcohol that is consumed on board? Who is paying for that? How much is it costing us to fly all these people who are on their perks?. We have to have a rea_ listic picture. We have to reorganise the system.

If they are going to blackmail us and hold the country to ransom by going on strike, I have no sympathy, and I will extend full support to the Minister under any circumstances both as a Member of Parliament and as a Member of the International Airports Authority of India. If he will give me a licence and authorisation and identification whereby the airports can recognise me, wherever I fly in the world I am going to conduct on-the_spot inspection and I will give you the data back. There is no action going to be taken on the

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[Shrimati Renuka Chowdhury] spot. But surely you must get your feedback. I support you in your endeavour of trying to improve the non-existing facilities.

Thank you.

SHRI VISHWA BANDHU GUPTA (Delhi): Mr. ViccChairman, Sir, I have listened very carefully to my colleagues, and I think if it could be summed up in an Urdu couplet, it would be as follows:

'हम तो डूबेंगे सनम आपको भो ल डूबेंगे ।'

श्रीगुलाम रसूल मटटू: वह है "हम तो डूबे हैं सनम ग्रापको भी ले डूबेंगे।"

Sir, to sum up like this, it might be unfair.

श्वो विश्व बन्वु गुप्ताः इसका ट्रांस्लेशन आप भेरे से बेहतर कर सकते हैं।

SHRI GHULAM RASOOL MATTO: In Urdu it will be:

I am already drowned;

I want you also to be drowned.

SHRI VISHWA BANDHU GUPTA: I will do that, Sir.

Sir, to sum up like this in an Urdu couplet the performance of the Indian Airlines and the Air India might be slightly unfair.

However, the crucial point is that when we are dealing with these Airlines, we are not dealing with running bullock-carts or trucks on the road. We are dealing with the core Sector of our economy. Sir, it seems to me that this particular aspect has been lost sight of by the Govern, ment, by the Ministry and perhaps by those who are running the Airlines. To my mind, an airline, such a large airline, such a great airline which was a great airline also in the whole world, needs to have constant renovation, imagination and action as far as it* future and present growth is concerned. Sir, we are living in a fast moving world. All the airlines that we see, give extremely efficient service, get the passengers from A to B, get the reputation of being very polite, and it seems that all these things are lacking in our Airlines. At least that is the view that has been given by my colleagues on the floor of the House.

Sir, I would like-you, however, to take a look at another aspect of our operation. Sir, we are flying something like a crore of passengers a year. The whole world, perhaps, flies only 10 crore passengers a year. My colleague, Mr. Vishvjit Singh gave figures and facts about how we are • using to the maximum advantage the aircraft that we have. How short we are of the aircraft? The question is within the limitations, of the aircraft and the availability of the infrastructure that we have, are we doing a good job? How do you judge an airline? Does the airline get you from A to B when you want to go, say, to Calcutta or to Bombay? Will it take you there in safety?, Will it have polite staff to talk to you? Will you got re-confirmation of tickets on time? These aspects, I am afraid, need very careful examination by the hon. Minister and the people who are running the Airlines to- jsee that the public is satisfied. It is true we are flogging our aircraft. Perhaps beyond a parti, cular point they should not be used. I will give you an example. As far as using an aircraft for a long time as long as it is within the safety limits is concerned; it is all right. As long as the rules of the DGCA are carried out, the regular checks are carried out, the mandatory corrections are made, aircraft will fly. HoWever, time is required for those things. Is sufft-I cient time being given to the trained staff and are they in shape to rruaintain the aircraft for full safety standards? Now let us come to the pilots. Some of the pilots will say all right, "I will fly from A to B and get you there. This is the price." But if they want to increase their wages, they will come back and tell you, "Sir, we are

over-tired. We do not want to follow this particular thing; we have to work to rule" and so on. But if they are paid the same safety standards can be ignored. This is another aspect which the hon. Minister has to look into. Where is it that the problem actually exists? I feel among many of the other areas.one area in which the problem exists is the top staff, the top management and the Government must inspire all the people employed in the Airlines to work in national interest to be a giver to the economy of the country. I was flying in the American Airlines. They could not give me a ticket, but I went to the United Airlines on the next counter. They asked why I was not flying on the American Airlines. I said: "I have come to your counter. Will you give me a ticket?" The ticket belonged to the American Airlines. Do you know what the lady said? "So, you want to fly in the best Airlines." That means the United Airlines, not the American Airlines. So, there is an element of quality and competitiveness. I think one of the things that has gone wrong in our country is that there is no competition at all. If you had given, let us say, contract of running the Indian Airlines and Air India probab_ Iy to the Jaipur Golden, Who are running very efficiently the truck services, you will probably find that the Airlines might be run more smoothly and efficiently. The salaries of our staff and pilots are in a way comparable to the world standards. It is true that the pilots are looking else^ where to improve their conditions. Without comparing their salaries with the salaries of pilots in the USA and other countries, I ami told on the whole their salaries are fairly comparable. However, this is again a matter which the hon. Minister should look into in advance rather than at a time when the problem actually arises. I think it is very important that the pilots as- well as the staff on the ground are fully satisfied to work in an efficient manner and try to consider the airlines as a national airlines,

of their own. Sir, I agree with one of my colleagues, Air India lacks the

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Indian touch. I think, it lacks the Indian touch in the service. It lacks the Indian touch, perhaps, even from advertising angle in building up the image. Today the image of Air India has slipped several numbers.

Mr. Vice_Chairman, Sir, I am not going to take too much time but you will kindly note that people fly by an airline when you have a good image of the airline. I think a great deal more needs to be done in improving our approach to advertising throughout the world in order to attract more tourists.

Regarding the question of funds, I think, several hon. Members have referred to it. How do we buy aircraft? Where do we get the money?, The Government is not going to give much money to buy aircraft. Can we raise the money from the Airlines them-selves? Most of the airlines around i the world have built up their staff | and expanded by having an enlarged ! operation for tourism. I would like the hon. Minister who is looking after I both the Ministries to kindly give high priority to tourism. Now, tourism is one area, from which he can earn sufficient money to buy as many ai craft as he would like. Can it be given the priority and the importance that it deserves in our great country? I think India is probably one of the few countries in the world where tourism can be the largest. But has care been taken of this problem to integrate the operation of the Indian Airlines and Air India as an embodiment of tourism for India?

Sir, let us take a small example, I will give an example, let us say, flights operating out of Kerala to the Gulf. They are cancelled without any notice. They are cancelled in a row. People who are travelling from Kerala to the Gulf are generally working there and they are earning foreign exchange for us.

SHRI JAGESH DESAI: That is the only route.

[The Vice-Chairman (Shri B. Satyanarayan Reddy in the Chair]

SHRI VISHWA BANDHU GUPTA: But the nights are cancelled. So I think this is one area which the Minister may kindly look into for improving the operation of the flights from Kerala to the Gulf.

Sir, I would like to know from the hon. Minister, what has happened to the air-taxi programme. This could have eased some of the tensions re-feferred to by my colleagues. If they could not go by regular airlines, they can go by air-taxi. What has happened to the air-taxi? Are we doing something about it? May I know from the Minister whether people have approached you? Are you giving them licences? Are they likely to get or are we going to be without air-taxi in this country?

Sir, I mentioned about the sense of competition or an element of competition. In Europe and particularly in America they have even an incentive plan for frequently travelling passes gers, meaning, that they would give a bonus to the people who travel by the same airline. Of course, this does hot exist in this country. We h've perforce to travel either by Air India or Indian Airlines. But they are trying to build in such a way that if you travel a million miles, you will get hundred thousand or thousand miles free travel so that you feel attached to that particular airline. You feel that the service in that particular airline is very good. You know. Sir, that there are so many good airlines in the U.S.A. for the same route and you still have efficient service and if they are not good, if the staff was not polite, if they could not get the treatment they wanted, if they could not get the endorsement that they wanted, certainly, they would go out of business within no time.

I would like to suggest that the hon. Minister may kindly see that there Is inspiration among the staff so that they know that they are performing a very, very important part of national service by running the airlines efficiently. JTe may kindly look into it and find ways and means by which the whole image of the country goes up. Sir, he has to buy more aircraft. He has to find the money. Even I am of this view. If he goes to the public in order to im prove the service, probably, he could find the money. I do not know what the restraint's are on that. You would remember Mr. Vice-Chairman, Sir, that the Mahanagar Telephone Pari-shad has tried to raise money from the public and they have succeeder. So. why not Air India and the Indian Airlines find funds from the public? People want service and people want to go from point A to point B safely, efficiently and want to have a polite servict. 'they will be willing to pay for it. iSo I would request the, hon. Minister to look into the matter of tr7ing to raise funds in this direction, but above all to try and build an image of Air India and the Indian Airlines to serve the people in India and abroad.

श्री रास ग्रवधेंश मिंह (बिहार). उप-मभाध्यक्ष जी, जितनी बातें हो चकी हैं, मैं उन्हें दौहराना नहीं चाहता और मैं कोशिश करूंगा कि कम समय में अपनी बात कहूं । अभी तक जितने साथियों ने जितनी बातें की हैं, उसमें रोग के कारण के बारे में नहीं बताया है—रोग के कारण का नहीं, बल्कि रोग के लक्षण के बारे में बातें कहीं हैं कि रोग क्या है, रोग कहां-कहां है । तो रोग कहां है, लक्षण क्या हैं, यही बात बताई, लेकिन रोग का असल कारण क्या है, इसके बारे में चर्चा नहीं के बराबर हई है ।

रोग का मूल कारण है, ट्रांसपोर्ट आगेंनाई जशन, जो एयर-इंडिया और इंडियन एयरलाइन्स है, इन दो संस्थाओं में जो गड़बड़ी है, जो बीमारी है, उसका कारण मूल रूप से एक है, और वह घह है कि जवाबदेही निश्चित नहीं है। जवाबदेही अगर निश्चित की जाती कि विलम्ब केलिए कोन एक व्यक्ति जवाब-

देह होगा, तो फिर उस पर तरकाल कार्य-वाही की जा सकती था। दूर्घटना के लिए कौन व्यक्ति जवाब देह होगा तो फिर उसको तुरन्त पकड़ा जा तकता था और उसकी जिम्मेवारी होती कि दुर्घटनाएं न हों, इसके लिए ठीक समय पर बढेनेंस किया जाए, ठीक समय पर देखभाल की जाए और जो रतवे है, उसको ठीक किया जाए, जो माइर्न तकनीक चाहिए, उनको कि किया जाए । ये सारी चीजें उनकी कि किया जाए । ये सारी चीजें उनकी कि मिया जो होती और जहां गड़बड़ी होती, हम उस पर हाथ डाल सकते थे कि यह गडबड़ो क्यों हई ?

तो हमारे इस संस्थान में रेस्पांसि-बिल्टी नहीं है ग्रीर दूसरा जो सबसे बड़ा कारण है वह यह हैकि हमने इनदौनों संस्थाग्रों के चैंप्रसैन को दुलरवा बना करके रखा है । लाड़ला ।

एक **माननोव सदस्य** . दुलरवा क्या होता है ?

श्री राम अवधेश सिंह बहुत प्यार से दुलस्या होता है, उससे काम नहीं लिया जाता है। घर का जो सबसे प्यारा लड़का होता है, उससे काम नहीं लिया जाता है। उसे दुँजार से पुकारते हैं। लाड़ला, जो शोभा के लिए और बैकाम का होता है, उसे दूलरुवा कहते हैं।

उपतभाध्यक्ष (श्रो वी० तत्यनारायण रेडुडी) . आपके चार मिनट हैं । आप जरा संझेप ने कहिए ।

श्री राम अवधेश सिंह . र्रसंक्षेप ही कह रहा हूं। दुलरवा आर अडाप्टेड दुलरवा के माने दत्तक और दुलरवा पुत्र की तरह से दो चैयरमैन रख गये हैं और यह दो बड़े उद्योगपति हैं, दो बड़े घरानों के दो महारयी हैं और यह कहा जाता था कि पब्लिक सैक्टर से बढ़िया मैनेजसेंट प्राइवेट सैक्टर के लोग करते हैं और इसी आधार पर इन दोनों को ऊपर से लाया गया था--एक इयर-इंडिया के रत्न टाटा जी और इंडियन एयरलाइंस के चैयरमैन राहुल बजाज जी, लाये गर्बे। इस कंसेंफ्श्व के साथ कि ये लोग आवेंगे तो इसकी कार्य-क्षमता बढ़ेगी, एफ़ीशिएंसी बढेगी और लाभ बढ़ेगा, दुर्बटनाएं कम होंगी, विलम्ब कम होगा और जब सेये झाए हैं तब से और इन तमाम चोजों में बढ़ीसरी हुई । में कह सकता हूं कि यह गणेभ जैसा हैड आपरेशन होगया। गणेश का हैड ग्रापरेशन तो ग्राप लोग जानते हैं कि आदमी का शरीर और हाथी का सिर, तो हमारा यह कंसैण्ट है कि उसकी बहत ज्यादा बुद्धि होती है और यह वैज्ञानिक सोच के बिल्कल विपरीत है। यह देश ऐसा ग्रंधविश्वास में डुवा हुन्ना है कि इस बात को मान लिए हुए हैं कि आदिसी के शरीर पर हाथों का सिर लगा दीजिएगा तो वह बढ़िया से और तेजस्विता से काम करेगा। ग्राज का विज्ञान इसवात कौ कहता हैं कि व्यक्ति का "ए" ग्रुप का खून अगर "वी" ग्रुप में मिला दिया जाए तो उसकी मौत हो जायेगी। लकिन हाथी कासिर क्रगर ब्रादमी के शरीर पर बैठा दिया गया तो भी हम लोग कहते हैं कि गणश की बढि दूनियां में सबसे तेज है और वह ग्रच्छा काम करता है। उसी ढ़ंग से यह गणेश का हैड ग्रापरेशन जैसे हन्ना ग्रीर उसी ढंग से हमने इन दो संस्थाओं के ऊपर दो पंजीयतियों को सरकारी खर्चे पर, सरकारी संस्थान पर, सरकारी पैसे वाले संस्थान पर. लाकर बैठा दिया। हम उस पर कोई कड़ाई नहीं कर सकते, क्योंकि हम उसको पुकार कर, उसको दुलरवा बना कर लाये हैं, कोई उस पर हम एक्शन नहीं ले सकते । ग्राज जरूरत उस बात की है कि दो साल पां करीब-करीब डेढसाल हुआ होगा ग्रीर डेढ़ साल के बाद हम मूल्यांकन करें कि इन दो पंजीपतियों को हम चेयरमैन रखें या नहीं रखें और हमारी मांग हैकि इन दोनों पुंजीपतियों को कान पकड़ कर पहले वहां से हटाये, इसके बाद तब जाकर कुछ बात बन सकती है। क्योंकि ये तो हमेशा दखल डालते हैं। ये सरकार के दुलरवा हैं और ये अपने ढंग से दखलग्रंदाजी करते हैं। ग्राफ़िसरों को कुछ काम नहीं करने देते होंगे । आफ़ि-सरों को अपने ढंग से नचाती होंगे । इसलिए यह काम नहीं हो रहा है। हम 7 (B

[श्रो राम ग्रवधेश सिंह]

समज्जते हैं कि ग्रगर टाटा को ग्रपनी कम्पनो होतो और उनके बाप का पैसा लगा होता, टाटा साहब का और बजाज साहब का, तो इतनी इन-एफ़ोशिऐंसी इसम नहीं आती । वह तो समझते हैं कि भर मुंडे फ़लदार कर रहे हैं, दूसरे के ऊपरखेल रहे हैं । हमारा तो कुछ जाता नहीं, न घाटा है, न मुनाफ़ा है, हम जो भोग भोग रहे हैं, छूटकर भोग लें, और सरकारो पैसे सेमजा ऊड़ालें। मेरो मंत्री महोदय सेमांग हैकि सारो जो बोमारी है उस बोमारी को जांच के लिए आप एक पालिधानन्दी कमेटो का गठन करें बौर उतने कुछ बाहर के एक्सपट्स मंगाना चाहें तो उसने रख लें और इन सारो कारवाइयों को इसमें आपका जो लास हो रहा है, घाटा हो रहा है, जो बिले हो रहो है, जो दुर्घटनाएं हो रही है, इन सबकी विस्तृत जांच को जाए, यह मेरी मांग है ग्रीर इस पर मं चाहंगा कि मंत्री जो स्पस्ट जवाब देंगे कि क्या उनको इच्छा है विस्तृत जांच के लिए एक पार्लिया मंद्री कमेटो वनाने को क्योंकि यह कोई साधारण बात नहीं है तो यह तोरेणका जी ने ठाक कहा कि इसंशल सबिसेज में रखकर उत्र प्रायस्टिंगे देनी चाहिए क्योंकि देश के तमाम कोनों से हमारे आफ़ितर्ज इंटेलाजसिया, वैज्ञानिक अगर दिल्लो ये आना चाहें कोई काम के लिए या दिल्लो से कहीं जाना चाहे तो उनका समय पर पहुंचना जरूरी है । हम लोग एयरपोर्ट पर जाते हैं तो कहते हैं कि अभी 40 मिनट देरो है, फ़िर कहते हैं 1 घंटा 40 मिनद है, फ़िर कहते हैं कि 2 घंटे 40 मिनट है और फिर कहते कि 4 घंटे 40 मिनट है इस चक्कर में हम लोग वहां सेनिकल भी नहीं पाते कि लौटकर ग्रपना कुछ काम करें श्रीर धीरे-धीरे ग्रजगर की तरह विलम्ब की अपनी गति बढाती जाती है।

.... ग्रोर उसका वह समय लंबा करते चले जाते हैं, जिससे हम वहां से निकल नहीं पाते हैं ।.. (समय की घंटो)..

सर, और भी थोड़ी बात करनी है।

यह माननीय सदस्यों ने कहा, झड़प भी कर दी, कहा कि प्रधानमंत्री को एक से ज्यादा हवाई-जहाज चाहिएं ।

उपलभाध्यक्ष (सी वी. लत्यनारायण रेड्डी) : आपका समय ज्यादा हो गया है।

श्रो राम अवधेश सिंहः वस, एक मिनिट। हमको अपनी हैसियत जरा देखनी चाहिए, ऐसे तो जो है हम बक-बक कर सिकते हैं, हल्ला कर सकते हैं, प्रधानमंत्री के पक्ष से भी और विपक्ष से भी बोल सकते हैं। लेकिन गोरवाचोव साहब, एक बड़े देश के प्रेसीडेण्ट आए, क्या वह तीन हवाई जहाज लेकर आए...(ब्यवधान)

श्री बोर भद्र प्रतौप सिंहः चारडकर आए ।

श्रो राम द्यवधेश लिंहः चार लेकर ग्राए (व्यवधान)...

उपलक्षाध्यक्ष (श्रो वी. लत्यनारायण रहेुंगे) : ग्राप वातवातमें क्यों पड़े हुए हैं, ग्राप अपनी वात कहिए ।

श्रो राम ग्रवधेश लिह: ठीक है। मैं दूसरो तरह से कहता हूं इसे, अगर जापके प्रधानमंत्री साल में तीन महीने बाहर रहते हैं, टूर पर रहते हैं तो उसके लिए विशेष दो, तीन चार या खाठ हवाई जहाज खरीद दोजिए, लेकिन जो हमारा गेड्यूल्ड है उसमें बाधा मत डालिए। ... (ब्यवधान)...

श्रो सुरेन्द्रजीत सिंह ग्रहलुवालिया(विहार) प्रधान मंती ग्रापका नहीं है क्या ?... (व्यवधान)...

श्री राम अवधेश सिंह : प्रधान मंत्री की सुरक्षा के लिए जितना संभव हो, करिए। इसमें हमको कुछ नहीं कहना है । आप कहिए कि आठ से सुरक्षित रहेंगे तो आप आठ ही लगाइए । लेकिन मेरा कहना यह है कि जो एयर-इंडिया के एअरकाफ्ट हैं या इंडियन एअग्लाइन्स के एअरकाफ्ट हैं, उनको याताओं से जीड

देना, तो उचित नहीं कि जो पलाइट का लाजिमी नतीजा है कि जो पलाइट का टाइम है, पैसेंजर्स का, ग्राम ग्रादमी का, वह तो डिस्टर्ब हो ही जाएगा । यह हमने साल में गिना है कि प्रधान मंती 360 दिन में कम से कम 120 दिन देश से बाहर रहते हैं; प्रधान मंती को, उनको तो बराबर विदेशमंत्री: बनना चाहिए।

SHRI V. NARAYANASAMY: (Pandicherry): How is it relevant?

श्री राम ग्रवधेश सिंह : इसका रिलेवेन्स है। इसका स्लियेन्स यह है कि प्रधान उंद्रो को यात्रा के वजह से हमारा हवाई जहाज देर से चलता है, उसमें विलंब होता है ग्रौर इससे हमारे नागरिकों को ग्रसुविधा होतो है। इसलिए हम नागरिक कं हैसियत से, नागरिक के प्रतिनिधि को हैसियत से कहते हैं । इमको हक है इस बात को ओर अंगुली उठाने का कि आप हजारों-हजार करोड़ रुपया खर्च करते हो । एक हजार करोड़ रुपया आप इसमें स्पेशल लगादो, लेकिन हमारा श्रेड्युल्ड डिस्टर्बे मत करो, हमारा डिस्टर्ब मत करो, हमारी यात्रा टाइम डिस्टर्ब मत करो । आप उनके लिए लगाम्रो प्रधान मंत्री एक साल में 120 दिन आकाश में ही रहेंगे तो देश का काम कैसे चलेगा? ... (व्यवधः 🗟)

उत्रभाध्यक्ष (ओ वो. तःवराश्यण रेड्डी) : आपका समय 15 मिनिट हो गया है 4 मिनिट की बजाय । ब्रब समय नहीं दिया जाएगा ।

[|] अो राम अयधशा लिंहः एक मिनिट, अपनी बात कहता हूं, अपने स्वार्थकी बात कहता हु ।

उपसभाध्यक्ष श्रो॰ वो॰ सत्यनारायण र ड्रो : जो कहना चाहते थे, वह ग्राप पहले कह देते ।

श्रो राम ग्रवधेश सिंह: मेरे स्वार्थ की बात यह है कि ईस्टर्न जोन में हम लोगों के साथ बहुत बेइंसाफी होती है श्रौर ग्रन्याय होता है क्योंकि जब हम मद्रास की ग्रोर जाते हैं या देश के दूसरे कोने में, तो वहां के एग्ररकाफ्ट में नाश्ता-

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खाना ग्रच्छा मिलता है, लेकिन हमारे ईस्टन जोन के पटना वार्ड में घटिया मिलता है। मैं चाहता हं कि इसे देखा जाय। जाम को एक पलाइट जरूर दिल्ली से पटना होते हुए कलकत्ता या गुवाहिटी जाय, जो छह या साढे छह बजे यहां से जाय, क्योंकि अब तो नाइट लेडिंग पटना में भी हो गया है। रांची में भी नाइटें जेडिंग की व्यवस्था की जाय । नाइट लेडिंग की व्यवस्था न होने से कई बार झोवर-फ्लाई करना पडता है यहां से कलकत्ता, रातमर कलकत्ता में हमारे पैसेंजर्स को रूकना पड़ता है, कलकला ते फिर वायस आना पड़ता है। इसलिए मैं चाहंगा कि रांची में नाइट लेडिंग की व्यवस्था की जाय ग्रीग जाम को छह या साढे छहबजे यहां से फ्लाइट पटना बाया राची कलकला जाय ।

SHRI BIR BHADEA PRATAP SINGH; Sir, we have entered the jet era and our passengers need more services and our traffic is growing faster. We are a fast developing nation. So, my first question to the honourable Minister is this; You are running a commercial institution and you have brought in business people, commercial people, ana we thought that they would make financial resources for these institutions. But, if we had to depend only on budgetary allocation, what is the point in bringing in these non-com, mitted people to these institutions and why should we have faced so much criticism by bringing in these people?

The second question that I would like to ask is this: what is your procurement policy or aircraft acquisition policy? The only information that has been given from our side and rightly so is that the number of aircraft is too small, the pressure is heavy, the coverage is too big. and the machines are very old. I would like to ask now, when these business experts have come since the last three or four years, what contribution

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LShri Bir Bhadra Pratap Singh]

have they made and wnat havfi tney done with generation or theii own funds. After all, these two institution are making profits. How much has heeu earmarked each year 'nit of tnese, profits towards capital investment? If in spite of making profits they do not make any provision each year for capital investment, then what type of businessmen or commercial experts are they? A good management policy demands that this should be done. I am saying this because, after fifteen years, we will have to face a mounting expenditure on new acquisitions because we will have to purchase a lot of new aircraft. Hardly a few have come. Now, a good management policy requires that money should be kept for what you have to buy. But that was not done in the case of both Air-India and Indian Airlines. Money was not earmarked and the expenditure on account of capital investment has been overlooked. In that case, I am sorry to say, this is very bad management, very inefficient management, and these people are not commercial experts. Now, there is the worst thing now and it is this that we read everyday in the papers that they are fighting amongst themselves. The result of their fight, which is so much telling on our institutions, is that it is leading to frequent strikes and suspension of services

Another point that I would like to touch upon is that we have kept such a low fare structure that it looks as if it is done for Popularity. I say this because, if you buy a ticket in Germany, then the fare would be equal to thirty-five thousand rupees whereas, if you buy a ticket in India, it will be 40 per cent less and it will be hardly twenty thousand rupees.

[The Deputy Chairman in the Chair]

I was comparing, Madam the international airlines and our airlines.

In foreign countries, the per-kilq-metre expenditure is Rs. 1.50 whereas, in India, we are so generous that We are charging -vnly one rupee par kilometre.' This generositl it at whose cost? At ine cost of those who contribute to the national exchequer, not the capitalists who ordinarily contribute two Per cent towards Income-tax, eight per cent towards excise duty and customs duty and the entire national share to the national economy is being contributed by-small savings in this country. Now, my precise question is, who is made to bear this burden of expenditure by this low fare structure. Is it simply to get popularity and, if not, they are bound to get ruined.

There is another factor. Our Airlines have to fly more than 10 different types of aircraft. Therefore, we have to maintain an incur expenditure on maintenance, because..;.

उपसभापति : आप बोलिए बोलिए।

SHRI BIR BHADRA PRATAP SINGH: How can I?

THE DEPUTY CHAIRMAN: The Minister is listening.

SHRI BIR BHADRA PRATAP SINGH: I am not speaking to the Minister. I am speaking to you_

THE DEPUTY CHAIRMAN: You speak through me, not to me. *(Interruptions)*

SHRI BIR BHADRA PRATAP SINGH: Now, I am glad that you are listening to me

Maintenance is one of the main problems that has come in this debate. Now, there is a need to reduce the multiplicity of aircrafts. Unless and until we do that, this is the rarest example in India that with such low cost... उप लभाषति : आपका हवाई-जहाज क्यों धीरे-धीरे चल न्हा ह (ब्यवधान)

i am having my radar control over you. Don't worry.

SHRI BIR BHADRA PRATAP SINGH; In this House we do not address Members. We address the Chair और हजर के न देखने पर बोलने से क्या Sixteen airports are over flown by the pilots because they are still id-equipped Many airports are iot having modern landing faci lities I give you an example. When I went to European countries, there is winter in most part of the year but fog is not a problem. During fog they land there. But in India where fog is only for a limited period of time flights are delayed in the absence of proper landing facilities. Now, this is one problem. Only this Sun day I was from Varanasi to Delhi. Then, at Khujaraho the flight bv pa -: sed, and at Agra they said it is not surg whether they would be able to land at Agra or not. Now this is the of communications, situation aircraft. the jet aircrafts and the ground facili ties. Now, this is the type of situation present which we are working at ME.dam, may I very respectfully sub mit that a statement was going on and the between the pilots manage There is overtime and ment? the pilots exhausted. Landing get 7 р. м. facilities are extremely poor. (Time Bell rings)Since you have rung the bell, I will ask two questions and conclude.

Madam, Varanasi is well known for iniernationol tourist traffic. It g-ves us a lot of foreign exchange. The aircraft are fully packed. But the services have been curtailed except on one or two days. The flight Nos. are 407 and 408. Even the Minister's P.A. one day tried to get a seat for me. But he failed. Booking was full for a week. "When there is so much of traffic on a route and when it is contributing so much oi foreign exchange, I don't understand why the services are being cut every day. I do not want to go into other grievances. This is one of the best routes. You look at any plane and look at the number of people who are travelling. 1 win cut snort and speak about Varanasi only this much

I have always wondered as to why we are neglecting Northern India for tue purpose of air traffic. Except Calcutta, there is no have made a international airport. Ι suggestion time and again that you can construct an international airport in North India without investing a single pie. You can avoid a lot of troubles. There are two establishments, one at Luc-know and the other at Kanpur and the distance is only 70 kilometres in between the The two. passengers have to go 22 kilometres from this side and 22 kilometres from the other side. So, there are only 26 kilometres more. You can dispense with two airports and utilise facilities available at the two airports and the also use their assets. You can construct an international airport somewhere in the middle without spending a single pie from your pocket. You will get the benefit of getting two establishments and the landing facilities at two places. You can avoid a lot of inconvenience Passengers would also be happy and we will grow in our contact with the international world.

Now I come to my last point. The aircraft are meant for rich people, wealthy people. They are also necessary. What about the poorer sections who contribute so much? By charging one rupee per kilometre, you actually put a burden on the poorer sections of the country. What are you thinking of doing about it? There are two problems. You have to make a provision fpr the far-flung and interior areas of the country.

[Shri Bir Bhadra Pratap Singh] There is one planning which I have very much appreciated. In each district, you will provide landing facilities at least for Vayudoot services. This is a step ahead going more towards the farflung areas and connecting district headquarters also. Madam, I respectfully submit that our mode must change. We must get a rural slant. If we are all the time only concentrating on big cities, towards solving their problems and so on and so forth, then the major thrust of our policy will be missing. I have many points to make. But I have promised you and, therefore, I must conclude.

PROF. SOURENDRA BHATTA-CHARJEE (West Bengal): Madam Deputy Chairman, perhaps it bears mention that this particular Short Duration Discussion, though concerns a very vital matter, is not, at the same time, a matter which concerns the common man or the man in the street because he is unable to go anywhere near the aircraft except when there is some helicopter landing somewhere or when an aircraft crashes. This is an issue with which Parliament, both the Houses, have been very much concerned during this winter session. The problem on the one side is of reported mismanagement of the airlines or the lack of proper management of the airlines, meaning Air India and the Indian Airlines. There is another aspect which concerns the employees of the airlines, both Air India and the Indian Airlines, regarding their lack of politeness, their misbehavour or things like that. There is a third aspect. That is the question of safety and security in air journey. Particularly because of the air crashes, this issue figured very prominently in tempestuous discussions in both the Houses of ParliaflRent. Now, to me. it seems that the object of this discussion is to ensure that both Air India and the

Indian Airlines are guided properly the problem of human relations is solved, and at the same time the security rating of both the airlines improved considerably. My previous speaker referred to a particular sort, of movement resorted to by a section of the airlines pilots or, perhaps, all of them. They are skipping certain airports on the allegation that those are not equipped with proper machinery, proper landing facilities and other mechanical facilities. The Minister definitely will have to answer that question. I do not know but the hon. Member, Shri Vishvjit Singh-gave out figures that the Indian Airlines is very much over-staffed, that their employees may be distributed amongst other airlines which are coming up under the patronage of the Government of India. If it is really a fact that it is very much overstaffed, then these trained personnel, skilled persons may very wall be shifted to another comingup airlines,by giving all protections regarding their service conditions. No doubt about that. But first it has to be gone into whether it is at all a fact. And again, if we want to vent our anger on the employees, on the crew members, on the pilots, on the maintenance staff without going into the conditions in which they work, this will be a very one-sided approach. Therefore, we must take into account the conditions under which they have to work. What are the ways to improve those working conditions? It must be remembered that without the willing participation of the workers, it is not possible to run any system effectively. I request the Minister kindly to tell why after trying by a section of the employees, a wage agreement was signed with them, and it was not signed earlier. This thing point--: out that everything is not well with the air management. And it is necessary to streamline the management, to try to make it very imaginative, and make it feel that by ensuring the willing co-operation of the workers of different categories, including pilots

and those who handle cargo, with the willing co-operation of all of them we can improve the functioning of the Airlines to a considerable extent. Thank you, Madam.

श्रो सुरेन्त्रजोत तिंह झहलुवालिया : ज्यसभापति महोदया, इतनी देर मौके पर बोलने के लिए धन्यवाद । हम लोग देर ग्रोर सबेर की बात कर रहे हैं ग्रौर काफ़ी देर से बोल रहे हैं । मेरे पूर्व बक्ताग्रों ने अपने दिल की जो मड़ास निकाली तो इसके पहले एयरकाफ्ट के अन्दर जो चाय की स्टीम केटल से निकला करतो है वही देखी था, यहां भी यही देख रहे हैं।

उपतभाषति : इसलिए ग्रापको बाद में बुलाया है।

श्री सुरेग्द्रजीत तिंह अहल्वालियाः मुझे याद आ रहा है, पंजाब में हम एक गाना सूना करते थे। एक रमता गायक हमारे पंजाब में हुआ करता था। वैसे तो रहने वाला बिहार का हूं। लेकिन पंजाब में रमता नाम का गायक एक गाना गाया करता था। वह नैरोबी जा रहा था और गाया करता था कि जब वह नैरोबों के लिए प्लैन पर चढ़ा तो एयर होस्टेज ने पूछा कि वेजीटेरियन हो या नान-जेजिटेरियन हो। उसको समझ में बात नहीं आई। उसने साथ में जो लेडी थी उससे पूछा कि बीबी ये क्या कहती है ? उसने कहा, यह पूछ रही है कि तूसो साग-सब्जी खाग्रोंगे या मीट मुर्गा खाम्रोगे। उसने जवाब दिया उत्थे भी ा ही खाते थे, इत्थे भी लत्ता ही खाएंगे। यही हालत एयर इंडिया और इंडियन एयर लाइन्स के पैसेंजर्स की है जो कभी इधर लात खा रहे हैं तो कभी उधर लात खा रहे हैं। पैसेंजर्स की स्थिति फ़टबाल की तरह से है। दिन में 12 बजे पूछा जाय कि सुबह 489 फ्लाइट कितने बजे जा रही है तो जवाब मिलता कि हम लोग इसके बाद शेड्यूलिंग करेंगे, सुबह 4 बजे पूछ लीजिए या घर से निकलने से पहले पूछ लीजिए। सुबह चार वजे का ग्रलामें लगाकर पूछा जाय तो कहा जाता हैं कि 0820 ग्रावर्स पर पलाइट छूटेगें। जब यह पूछा जाता है कि यह ाफ्क्स टाइम है या ई टी डी है ? कहा जाता है कि ई टी डी है और स्थिति यह होती है कि सुबह 7 बजे की फ्लाइट साढ़े 10 वजे जाती है। स कार से घूम-फ़िर कर साढ़े 4 बजे ज्ठकर एक्सरसाइज शुरू होती है तो यह पता नहीं होता है कि डेस्टीनेअन पर कब पहुंचेंगे।

सभी माननीय सदस्यों ने अपने-अपने मुद्दे उठाये हैं। मैं अगपका ध्यान पटना सेक्टर की तरफ़ ग्राकषित करना चाहता हं ग्रीर उससे ग्रागे बढ़कर नार्थ-ईस्टनं सेक्टर की तरफ दिलाना चाहता है। जो फ्लाइट दिल्ली से चलकर गोहाटी पहुंचाती है उसके बारे में यह नहीं सोचा जाता है कि दिमापूरके लिए उस यावी को क्या सवारी मिलेगी ? वहां से 8 घंटे की कार की जनी है। वहां पर टेक्सी भी नहीं मिलतो है। इस तरफ़ कोई ध्यान नहीं दिया गया है। चार्ट बनाते समय या जेड्यून बनाते समय इन बातों का भी ध्यान रखा जाना चाहिए। यह बात नहीं देखी जाती है कि पैसेंजर्स को क्या प्रायरिटो है। इनकी प्रारिटी तो खजराहो, आगरा या भोपाल रहती है या मुख्य मंत्री कहाँ जा रहे हैं, इस तरफ़ रहती है। मैं इस बात में आप से सहमत हूं और एयर स्टाफ़ से भी सहमत हं कि इसमें सिविल लेविएशन विभाग की भी जिम्मेदारा आती है। इसमें पैसेंजर्स, एयर होस्टेस आर ऋ सेम्बर का भी सवाल है। मैंने 50 मिनट की फ्लाइट में अहमदाबाद कैश के बारे में पूछा और अपने परसर से पूछा। में इस संबंध में यह भी कहना चाहता हूं कि जब भी एनाउन्समेंट की जाती है तो यही कहा जाता है कि सेफ्टी इन-फ़रमैंगन पढ़ लें। हर ग्रादमी सेफ्टी इन्फ़र-में भान कार्ड भी पढ़ता है। साथ ही इस इन्फ़र्मेशन कार्ड को छापने में काफ़ी खर्चा होता है। लेकिन, आज तक आप बतलाइये कि एयर इंडिया और इंडियन एयर लाइंस का कोई एयरकाफ्ट कैश हुआ हो तो सेफ्टी इन्फ़र्मेशन कार्ड के अनुसार जो हिदायतें आपने दी हुई हैं उसके आधार पर कोई पैसेंजर बच गया हो। एक भी [श्री जुरेकेजीत सिंह ग्रहलुंबालियां] ऐसा मामला ग्राप बता दें। ग्रगर नहीं बचे हैं तो इस सेफ्टों इन्फर्मेश्वन कार्ड को रखने को क्या जरूरत है।

उपतभापति : सेफ्टो इन्फ़र्मेशन कार्ड यह पानी पर उत्तरने के लिये है।

श्री लुरेन्द्रजोत जिंह झहलुवालियाः सबसे पहले एघर इंडिंग का "महाराज" बम्बई के गास पानों में हो गिरा था । कितले पैसेंजर बचे?

एक भाननोय तदस्य : उसका टाइम कार्ड नहीं होता था।

जी तरेन्द्र जीते जिहं अहल्वालिया ; उनका कहना है कि देखियें आप लोग सरकार से जुड़े हुए हैं, हम लोगों को भी कुछ मजब्रियांहैं उनको भो सून लोजिए में उनकी आवाज आप तक पहेंचा सकता हं और ग्रापके माध्यम से पैसेंजरों तक भी पहुंचाना चाहता हूं। क्योंकि मैंने जब उनकी बात सुनी तो मझे महनुस हमा और मैंने सोचा कि उनका क्या कसूर है। उनका कहना है कि 126 पैसेंजर एक बोइंग में होते हैं। 50 मिनट की फ्लाइट हैं और उसमें चार कु मैंबर हैं, दो एयर होग्टेज और दो परसर हैं। इसमें दस मिनट टेक-आफ में और दस मिनटें लैंडिंग में लग जाते हैं । इस प्रकार 30 मिनट के अंदर चार मेम्बर्स को नाक्ता सप्लाई करना होता है जो कि संभव नहीं है । तीस मिनट के अंदर चार मेस्बर 126 ग्रादमियों को कितना ग्रटेंड कर सकते हैं वह हिसाब आप लगा लें। जब हम लाल बटन, कालिंग बेल बजाते हैं और एयर होस्टेज नहीं आती है तो हम नाराजगी जाहिर करते हैं, मिनिस्टर को बोच में लाते हैं, एम॰डो॰ को चिटठो लिखते हैं कि दे ग्रार नाढ विहेकिंग वेले। लेकिन हमकी भो यह ध्यान रखना चाहिए कि बास्त-विकता क्या है, किस कंडोशन में वे काम कर रहें हैं और हम उनको इल्फ्रास्टेक्षर दे सक रहे हैं या नहीं वे सक रहे हैं । यह सोचना जरूरी है। इंडियन एयर लाइंस और एयर इंडिया के अंदर कमियों के कारण भारत सरकार बदनॉर्म होती है।

जबकि भारत सरकार का कोई हिस्सा नही है। मैंने एक सवाल किया था ग्रीर पूछा था कि इंडियन एयर जाइंस ओर ऐबर इंडिया के मैनेजिंग बोर्ड में कौन-कौन नैम्बर हैं। उसने कोई भी पालियां मेंट का मेम्बर नहीं है। इसलिए हम यह जिम्मेदारी क्यों लें और अपनी सरकार को क्यों बदनाम होने दें, हम ग्रपनी पार्टी को क्यों बदनाम होने दें। गलतियों किसो को और थोपा सरकार पर जायें यह ठोक नहीं है। मैं एक रात को जा रहा थां देखा तान एरयकापट थे लेकिन उनके बैगन होल नहीं खुल रहे थे। एक घटा कोर्त गया। ठाकूर जगतपाल सिंह जा भो कोचोन को फ्लाइट से आ रहे थे, मैं कलकता से आ रहा था, कोई बम्बई से आ रहा था। सब फनाइट्स हेल्ड-ग्रप रहीं। मैं काउन्टर पर खड़ा था तो एक आदमी आया जो होई कोटं में बेरिस्टर था। वह काउन्टर पर जो लड़का बैठा था उससे कहता है कि तुम खड़े होकर वात करो। वह वेचारा कहने लगा कि यह बतनाइये मैं क्या कर सकता है। मेरा काम है इन्डोंसमेंट करना । दूसरा स्टाफ़ आया नहीं है। वह कहने लगा कि सांसों को तोड़ डालो। हम लोगों ने कहा कि शोशे क्यों तोड़ते हो । कहता है कि शिवराज पाटिल को बनाओ. एम०डो० को ब्लाओ हम देख लेगे। फ़िजिकलो असार्ट करो, इनको स्ट्रिप डाउन करो और इन पर बेतें लगाओ। इस पर मुझे इंटरवोन करना पड़ा और मैंने कहा कि इतने नाराज क्यों होते हो। इस पर नाराजगी में वह कहने लगा कि तम अपना नाम बताओ । मैं सुबह देखंगा कि तम इंडियन एयर लाइंस में नहीं रहोगे। मैंने भो कहा कि मैं अपना नाम वाद में बताऊंगा पहले अपना नाम बताओ और बह भी बताओं कि किस हाई कोर्ट में प्रैक्टिस करते हो। मैं आपको घर तहीं जाने इंगा और रात भर पालम थाने में मच्छरों से कटवाऊंगा क्योंकि आप एक पब्लिक सर्वेन्ट को मारने के लिये लोगों को भड़का रहे हैं। इतने में ठाकूर जगतपाल सिंह जो वहां पहुंचे । कहने लगे कि म्रहलवालिया जी क्या बात हो गई। मैंने नहा कि कितना बदमाश आदमी है, एक पब्लिक सर्वेन्ट को मारने के लिये

Discussion

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भोड़ इक़ट्ठो कर रहा है । वह कहने लगा कि सरदार जा ग्राप उसके फ़ेवर भें क्यों कह रहहे। मैंने कहा इसलिए कि पब्लिक सबन्द का रक्षा करना मेरा धर्म है। उसा धर्म का पालन मैं इस हाउस में भी कर रहा हु। लेकिन इसका कोई फ़ायदा नहीं है। जगर थोड़ा सा अच्छा बिहोवयर किया जाय, कहीं पर टेकनोकल स्नेग हो जाय, कोई खराबा आ जाए, तेल नहीं है, चेक्का पंचर हो गया, कुछ ही गया पर (नका बिहोवधर थोड़ा ता अच्छा नहीं हो सकता या बोड़ा सा पील इट नहीं ही सकता? मैं आपको कन हो का बात बताता हूं। कल मैं पटना से ग्रा रहा था, मैंने एयर होस्टेज से कहा कि न्यूज पेपर चाहिए । फ्लाइट चार घंटे लेट थो । एग्रर होस्टेस ने 'टाइम्स आफ़ रंडिया' का मेंगजोन सेक्शन ला कर मुझे दे दिया। मैंने कहा कि पूरा पेपर दाजिए तो कहने लगो कि मेरे पास पेपर नहीं है। मैंने कहा कि जब आप दिल्लो से चले थे तो कितने पेपर ले कर चले थे तो कहते है कि साहब लिमिटेड पेपर ले कर चले थे और हापिंग फ्लाइट है बनारसे रुक कर ग्राई है पेंपर पैसेंजर्स उठा कर ले गये है। मैंने कहा कि ग्राप पेसेंजर्स को व्लेम कर रहे है। परसों सुबह मैं इसी फ्लाइट 485 से गया था मैंने अपनी आंखों से देखां थां एग्रर होस्टेस ने न्यूजपैपर का बण्डल उठा कर के इंडियन एग्ररलाइंस के ग्राउंड स्टाफ़ को दे दिया क्योंकि इंडियन एयरलाइंस के ग्राउंड स्टाफ़ का कोई भो आदमो न्यूज पेपर नहीं खरीदता है वह इंडियन एग्ररलाइंस के पेपर हो पढते हैं। दुर्भाग्य इस बांत की है और बदनाम होते है लोग। वह कहने लगी ऐसी कोई इंस्ट्रक्शन नहीं है। मैंने कहा कि हार्पिंग फ्लाइट है और आपको मालूम है दिल्लो से बनारस, पटना होते हुए पटना से दिल्लो जब तक वापिस जाएंगे जितने पेसैंजर्स यहां से चढ़ेंगे और उतरेंगे मैं समझता हूं कि कम से कम उतने पेपर तो होने चाहियें। ग्राप पेपर देने की कोई मेरे ऊपर छुपा नहीं कर रही है। मैं इतनी सो बात नहीं कहता महोदया, और तो और ट्रेफ़िक क्लोयरेंस जो दिया जाता है नाम बड़े अच्छे-अच्छे रखे हुए है साहब ए०टो०सी० नहीं मिले रहा है, अगसे के समझ में नहीं आया कि क्या हो रहा है। मैं ग्रापंकी 13 सितम्बर का बात बताता हूँ। दिल्ला नागपुर वाया भोपाल जो फ्लाइट जातो है आई०सो० 433 जब भोपाल से नागपुर को तरफ़ जा रहो थो पांच हजार फ़ुट नोचे गिर गई। महोदया, ध्यान देने लायक वात है, भोपाल का मतता है, आपके पुराने शहर का मसला है। आई॰सो॰ 433 भोपाल हो कर नागपुर जा रही थो दिल्लो से भोपाल से छुटने के बाद वाच में रास्ते में पांच हजार फुट नीचे गिर गई और उसमें कई पेसेंजर्स घायल हो गये और किसी के सिर पर सामान गिरा, किसो के पैर पर गिरा, कई लोग जेल्टियां करने लगे, बंडा वरी हालत थो। उसमें एक मैम्बर पालियामेंट भो थे ग्रार उन्होंने उसको कम्पलेंट भो की लेकिन आज तक उस कम्पलेंट का कोई लिखित जवाब नहीं दिया गया।

उपतभापतिः क्या नाम था एम०पी० का?

श्रो स्रेन्द्रजीत सिंह ग्रहल्वालियाः जहा-दय, उनका नाम था नरेश सी० पूर्गलिया। यह दूर्भाग्य को बात है और सच्ची बात मैं यहां पर पूछना चाहता हंकि भोपाल से जब वह जहाज जारहा था तो नागपुर जाने के पहले नागपूर मैं ए०टो०सो० क्यों दिया उसकी। उसकी क्यापता नहीं था कि रास्ते में कोई बवंडर है, कोई साद्वक्लोन है। अगेर पता था तो उसके वावज द भी इतना रिस्क क्यों लिया गया? महोदया, यह खिलवाड़ लोगों से क्यों की जा रहो है? उसके लिए मैं सिर्फ पाइलट लफसर को ग्रौर एग्रर-होस्टेस को जिम्मेदार नहीं ठहराना चाहता इसके लिए सिविल एविय-मिनिस्ट्री जिम्मेवार है जो कि शन ग्रकाऊंटेबिलिटी फिक्स नहीं करती है। जैसे कि हमारे कुछ पूर्ववक्ताम्रों ने यहा कि यह दो चेंयरम न जबसे उन्होंने चार्ज लिया है उसके बाद से इंडियन एग्ररलाइन्स ग्रीर एंबर इंडिया में हीं सकता है प्रीफिट हुआ हों में यह नहीं कहता कि प्रौफिट नहीं हुबा है किन्तु एफिशियेंसी कम हुई हैं। लोगों से शिकायतें आ रही हैं उनकी तकलीफें बढ़ गई हैं। उनकी तकलीफों को दुरोकरण कौन करेगा ? मैं आपके माध्यम

[को स्रेन्द्रजीत सिंह ग्रहलवालिया]

से सरकार का ध्यान इन मुददों पर आकर्षित करना चाहता है। मैं यह भी कहना चाहता हं कि बड़ा दूख लगता है उस वक्त जिस वक्त एक एग्नर होस्टेस हाथ जोड़ कर केखड़ी रहती है और नमस्कार करती रहती है। ग्रगर यह इंडियन एग्ररलाइन्स का नियम है कि कियू मैं म्बर्स को हर पैंसे ज़्स को नमस्कार करना चाहिये तो मेल मैम्बर क्यों नहीं हाथ जोड़कर खड़ा होता। क्यों सिर्फ लेडी खड़ी रहती है। मैं इसका विरोध करता हं। अगर खड़ा होना है तो दोनों हाथ जोड़कर खडे हो, नहीं तो दोनों मैं से कोई हाथ नहीं जोड़ेगा। महोदया, जब मैं पिछले साल लन्दन जा रहा था तो मैंने एयर होस्टेस के हाथ में (**व्यवधान**) साका **क्यैरह पहने** देखा तो मैंने समझा कि वे बंगाली हैं। मैंने उनसे बंग लो में पूछा कि आप किस सेक्टर में हैं? मैने बंगाला में पूछा " "ग्रापानि कोलकतार" तो उसने कोई जवाब नहीं दिया । फ़िर मैंने हिन्दी में पूछा कि आप कहां की हैं फ़िर भी उसने कोई जवाब नहीं दिया। फ़िर मैंने इंगलिश में पूछा तो बे कि . कहती हैं

''हा यू आर आइडेंटीफ़ाइंग,दैट आई एम ए बंगाली''

मैंने कहा तुम्हे कैसे पता लगा कि मैं बंगाली बोल रहा था। तो वे ऐसा पोज कर रही थी जैसे वे मलेशियन हों या श्रीलंकन हों लेकिन इंडियन नहीं । पहले भी पूर्व वक्ताओं ने कहा कि हमारी एयर इंडिया की फ्लाइटस म इंडियन टच नहीं होता है । महोदया. श्रापके माध्यम से कहना चाहता हं में. कि एयर इंडिया के एटमास्फियर में इंडियन टच होता है यानहीं पर जो उसके कू मैम्बर्स हैं कम से कम उनमें चाहिये । उनकी साज सज्जा होना ग्रौर ड्रेस होती है, फ़िर खासकर जो साड़ी पहनती है उनकी ड्रेस का चयन तरह से किया जाय कि पूरी इस भारतीय नारी का रूप नजर आये और देखकर पता लगे कि यह इंडियन एयर लाइंस या एयर इंडिया की परिचारिकाएँ हैं। धन्यवाद।

उपसभापतिः यह बात पुरुषों परभी लागू होगी। जो हवाई जहाज में कू है बे पतलून क्यों पहनते हैं। वह तो इंडियन सभ्यता नहीं है।

*SHRI THOMAS KUTHIRAVAT-TOM (Kerala): Madam Deputy Chairman, there has been a good and useful discussion here today on the working of the Indian Airlines and the Air India. I hope this discussion will certainly open the eyes of the concerned authorities. For fear of repetition I think it will not be PTO-per for me to mention those points which have already been covered by my predecessors here. I am leaving cut all those matters regarding the . obsolete aircraft and the deficiencies of the airports. I just want to bring only one thing to the notice of the Hon'ble Minister. There is a considerable section of people who travel to the Gulf countries, especially those who go to the Gulf from Kerala. I hope due consideration will be given to their problems. Their problems are many. They have to travel to Bombay and then proceed to the Gulf. On the other hand, if they have direct travel facilities from Trivandrum itself it would be a great boon to them. We have to consider the huge loss and great inconvenience suffered by them on account of their journey through Bombay. If we look at the figures for the last three years we can see that the earnings have dwindled during this period. The profit has been steadily decreasing during the last three years. But I fail to the charges are ever increasing. understand why such harshness is being shown to Malayalies travelling to the Gulf. They have to wait for their air ticket for days together. When they come to catch the flight they are told that the pilot is ill and the flight is cancelled. The lodging facilities and the food given to them during this oeriod are invariably very poor. They are being put up in rooms available for just 20

English translation of the original speech in Malayalam.

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or 30 Rupees and have to put up with any food supplied to them.-. When they finally reach their destination, many people often lose their jobs for returning late to join their duty. Please think of it. Do we not have any responsibility in their plight? Do they not deserve better?. Most of these people do not belong to rich families. Therefore I earnestly appeal to the Government to give proper attention to their problems.

Now I want to say a word about the working of the Indian Airlines. Yesterday I alongwith three other M.Ps. three Members of the Rajva Sabha and one Member of the Lok Sabha-wanted to catch our flight from Cochin to Delhi. We -were told that the 1.25 P.M. Cochin-Goa flight would depart at 5 P.M. But as there are no night take off or landing facilities there, the flight was ultimately cancelled. How much loss and inconvenience we had to put up with. How much loss the Indian Airlines suffered. This sort of neglect on the part of the Airlines has to be removed at any cost. I am happy to note that a very useful discussion has taken place here today to see how we can try to solve these problems. Madam, I do not want to take more time of the House. I hope and pray that we will be able to find satisfactory solutions to these problems and with these words I conclude

Thank you Madam.

उपसभापति : मुहम्मद अमीन भंसारी जी, श्राप जरा मुख्तसर में जो प्वाइंट्स हों, वह बोल दीजियेगा क्योंकि इसके बाद एक बिल अभी श्रौर है।

The Finance Minister has to reply. You may please sit down whether the Minister is replying or not. The other Minister will reply. Please take your seat.

श्री मुहम्मद धमीन ग्रंसारी (उत्तर प्रदेश) : मोहतरमा डिप्टी चेरलमैन साहवा, ग्रभी पिछले साल हज थातियों को बहुत मुसीबतें उठानी पड़ी—-वजह विमानों के नाकिस इंतजाम से बहुत सारे हाजी अपने हज के फ़रायज को पूरा न कर सके और वह महरूम रह गये।

में आपके जरिये, मंत्री जी से, गुजारिश करना चाहता हूं कि इस साल एयर इंडिया से हज यात्रियों को पहुंचाने का इतजाम करें और उसका एलान जनवरी के पहले हफ्ते में कर दें कि कितने विमान यहां से हाजियों को लेकर जद्दा पहुंचायेंगे।

दूसरी बात यह है कि जो एयर-इंडिया का किराया है, मोहतरमा चेयरमैन साहवा, वह बहुत ज्यादा है । दूसरे देशों में जो चार्टर्ड फ्लाइट्स होती हैं, उनके किराये से इनका ज्यादा है । तो मेरी यही गुजारिश है कि इस साल एयर इंडिया के विमान यात्रियों को जद्दा पहुंचाने और लाने का इंतजाम करें और किराया कम करें ।

तीसरी बात यह है कि दिल्ली में आपको याद होगा कि स्व॰ श्रीमती इंदिरा गांधी जी से, उस बक्त मैं उत्तर प्रदेश स्टेट की हज कमेटी का चेयरमैन था, उनसे गुजारिश की थी कि उनकी बड़ी सेंहरवानी से दिल्ली से विमानों की उड़ान हज । यात्रियों के लिये शुरू हुई और वह बढ़ती ही जा रही है पिछली मर्तवा का तजुर्बा कहता है कि हज यात्रियों की भीड़ बहुत ही ज्यादा हो ज ती है और इंतजाम बहत ही नाकिस रहता है।

तो मेरी गुजारिश है कि इस दफा कलकत्ता और वाराणसी जो इंटरनेशनल एयरपोर्ट हैं, वहां से भी हाजियों के लिये सात विमानों की ब्रावग्यकता पड़ेगी । वहां से हाजियों को पहुंचाने की व्यवस्था की जाए ।

पिछले साल जो सऊदी अरेबिया के विमान यहां से हज यातियों को ले गये थे, वह क्या वजह पड़ी, किसका इंतजाम था कि उससे बहत सारे हाजी रह गये, जिससे

Discussion

श्री बहम्मद अमीन अन्तारी

हिन्दुस्तान की दुनिया के अन्दर बड़ो बदनामी हई और थाह फ़हद ने एक दिन का मौका हिन्दुस्तानी हाजियों को वहां पहुंचाने के लिये दिया ? हम उनके शुकगुजार हैं ।

हन्हीं घब्दों के साथ ~ ग्राप वक्त बहुत कम दे रही हैं - मगर ग्रापने वक्त दिया है, ने इसमें त्वज्जह चाहंगा कि किराया कम हो ग्रीर सिर्फ एयर इंडिया के विमान हो हज यात्रियों को लेकर जायें । शुक्रिया ।

†[شری متحمد امین انصاری
(اتر پولایش) : متحقومه قپقی
جیومین صاحبه - ابهی پچهلے سل
حج یاتریوں کو یہت مصیبت
اقهانی پوی - وجهه رسانوں کے القص
انتظام سے بہت سارے حاجی اپنے
حج کے فرائض کو پررا نہ کر سکے
لور وہ متحروم رہ گئے -

میں آپ نے فریعے ملتاہی جی سے گذارش کرنا جاہتا ہوں کہ اِس سال ایر انقرا سے حتمے یاتریوں کو پہونچانے کا آزانظام کریں اور اسکا اعلاق جلوری کے پہلے ہفتہ میں کرادیں کہ کتلے ومان یہاں سے حاجیوں کو لیکر جڈٹا پہونچائیںگے۔

کوسری بات یہ م کہ جو ایر انڈیا کا کرایہ م متعقرمہ قیقی چیرمین ماحیہ یہ بہت زیادہ م - کوسرے دیشوں میں جو چارٹرڈ فلائٹس ہوتی بھیں آنکے کرائے سے انکا زیادہ مے - تو میری یہی گذارہ م ک کو حدہ پہوتھانے آور لانے کا انتظام کریں اور کوایٹہ کم کریں -

تیسای بات یه ه که دلی میں آپ کو یاد هوگا که آمروکهه شریمتی اندرا گاندهی جی ہے اس وقت میں اتر بردیدی اللہ اس یہ کوارش کی چھرمدن تھا - ان سے گزارش کی تبلی اور انکی بڑی مہربائی سے دلی سے اندر ومانو کی ازان حج یاتریوں بنا رہی ہے - پچھای مرتبه کا بنا رہی ہے - پچھای مرتبه کا اور انتظام بہت ہی ناتص رہتا ہے۔

تو میدی گزارش فے کہ اس دائعہ کلکتہ اور ارزائشٹی خو انقرنیشلل ایر پررت ھیں وھاں نے بھی خاجیوں کیلگے سات ومانرں کی آرشیکتا پیونچانے کی ویوستھا کی جائے -

ینچیلے سال جو سعودی عربیہ کے ومان یہناں سے حج یاتویوں کو لے گلے ہے - رہ کیا وجبہ یڑی کس کا انتظام تھا کہ اس سے بہت سارے حاجی رہ گئے - جس سے هلدوستان کی دنیا کے آلکر بڑی بدنامی هوئی اور شاہ فہد نے ایک کان کا موقع هلدوستانی حاجیوں کو رهار پہونچانے کیلئے دیا - هم آن کے شکر گزار

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انہیں شبدوں نے سانہ - آج وقت بہت کم دے رھی ھیں - مگر وقت آپ نے دیا ھے - میں اس پر توجه چاھوٹگا کہ کرایہ کم ھر اور صرف ایر انڈیا نے ومان ھی حج پاتریں کو لیکر جانیں -

SHR1 GHULAM RASOOL MATTO: Madam Deputy Chairman, I have been put at the fag end of this debate. Madam, I view this problem of Indian Airlines and Air-India with fc a sense of sympathy and understanding. A lot of invectives have been showered on the Minister and the Ministry but and their difficulties have not been appreciated. I was in Jeddah when my son-in_law who is there told me that in Saudi Arabia alone which is a small country they had 250 aeroplanes, catering to civil airlines only.

Mr. Vishvjit Singh said that we have only 50 planes. It reminds me of an anecdote of Kashmir. In Kash-, miri we call it khosakhen. The story is about 100 years old and it is said that it really happened. The story goes like this: There was a group of artisans in Kashmir, a very humorous type of people, working on the shawls, doing embroidery, etc. They were a hundred in number. One of the headmen came and told these artisans, "I shall have 100 dishes of food prepared and 100 people should consume it. If 100 of you could consume all the 100 dishes, I shall give you Rs. 100. Are you prepared?" They were wondering how it would be possible for 100 people to consume 100 plates of food because one plate of food was quite enough for four or six people. But one man stood up and said, "Yes, I will prove that it could be done, but you will have to do as I tell you. Place

all the 100 dishes in a room adjacent to where all these 100 people would be sitting and send the dishes one by one." It was agreed to. As one dish was brought into the room, he asked all the 100 men to pounce on the plate and devour the food. In no time they finished the plateful of food. This was repeated as dish after dish arriv ed in the room, with the result that they consumed all the 100 dishes and still they felt as if they had not eaten anything. Similarly, the demand on our internal nights is so much with so less planes available that we cannot satisfy anyone. I am not going into the detailsi because a lot of things have been discussed. I only want to ask the honourable Minister: What perspective planning have you got? I think he has got none. On the basis of the information conveyed by Mr. Vishvjit Singh, daily we are having 28,000 passengers. For one month it comes to 8.40,000 passengers and for one year it works out to 1,00,80,000 passengers to be flown. What has he got for the expansion, in this in the years to come? Right now he is handicapped. What has he got to tell us for the future? Madam, I have only two suggestions to offer. The honourable Finance Minister is here and he will help Mr. Shlvraj Patil in that respect.

DR. YELAMANCH1LI SIVAJI (Andhra Pradesh): By releasing funds.

SHRI GHULAM RASOOL MATTO: There is no question of funds. There are no funds available at the present moment. Whoever thought about these projects and these transport problems at the time of Jawaharlal Nehru had ignored this section. We had thought about having motor cars of our own, we had thought about having mopeds or scooters of our own. but did we think of having planes of our own? They say that they have the Hindustan Aeronautics. It is a small concern which is not able to cater even to the Dorniers and such small other things. My suggestion is that the Minister, and the honourable Finance Minister, should clear a project for collaboration with either Airbus or Boeing or Aeroflot. which are the three major companies in the

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world, for manufacturing in our own country, on a collaboration basis, at least 50 aircraft per year. If this is done we will be able to solve the •problem and this perspective planning can solve our long-range problem. This is my suggestion No. 1.

My suggestion No. 2 is with regard to the chronic shortage of planes for our domestic traffic. While the Minis. ter was replying to my question the other day, he stated that he was thinking of getting on lease some aircraft. He has got to think of a crash programme for getting aircraft on lease now that he is facing the problem. You should have a crash programme. I would like to know what type of planes he has in his mind for getting on lease.

Now I would conclude after saying two or three things about Kashmir. Madam-, you know that in Kashmir the road has also been blocked even. In August and September we had to get three Airbuses and still people were waiting for two months to get a ticket. The only way this problem in Kashmir can be solved is to have a Boeing stationed either at Srinagar or Jammu, which can carry passengers to and from Jammu and Srinagar and may be used upto Delhi also in case of need. It is only when a Boeing aircraft is stationed in Jammu that the problem of Jammu and Kashmir can be solved.

My last point is with regard to the amenities of the Srinagar Airport. The winter reason has started. The other day when I went there, it was rain_ ing. Madam Deputy Chairman, hundreds of people were waiting outside in rain because there was no shelter. 1 had even suggested to them to have *shamianas* or something like that so that people who cannot be allowed to go in, can take shelter under that. The "Minister had assured that here would be some construction so that the people can get some shelter. This is not being done.

Lastly, there are no trollies at the Srinagar Airport, and people have to carry their luggage or they have to engage porters who charge at least Rs. 10/- a piece. This thing should also be taken into consideration.

I again sympathise with him. But I would like his reaction tomorrow when he replies about the perspective and immediate planning, what he has done in regard to this.

THE DEPUTY CHAIRMAN: The discussion concludes, and the reply will be tomorrow.

SHRI GHULAM RASOOL MATTO: I have taken only three minutes.

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THE DEPUTY CHAIRMAN: Thank you very much, and I expect the same co.operation from you because we are taking up the Banking, Public Financial Institutions and Negotiable Instruments Laws (Amendment) Bill. Everybody has spoken. Prof. Sourendra Bhattacharjee withdrew his name on my request. I expect the same cooperation from Mr. Matto. Withdrawing? Then the Minister.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Madam, I have got a word to say.

TH0 DEPUTY CHAIRMAN: Still you have? I thought, you were with, drawing.

SHRI GHULAM RASOOL MATTO: No, no. I ami just speaking for two, three minutes.

THE DEPUTY CHAIRMAN: Mr. Matto, I think, today you have taken part *in* all the discussion[®].